THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): It is a very wise decision. Now Mr. Patel.

SHRI DAHYABHAI V. PATEL (Gujarat): I do not think you have called me to comment on that.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : No, no.

**THE APPROPRIATION (NO. 2) BILL, 1970—*contd.***

SHRI DAHYABHAI V. PATEL (Gujarat): Sir, I have had the opportunity of listening to some of the speeches of the speakers who preceded me. In a sense my task—or what used to be my task annually for the last few years—has been considerably lightened by the speeches I have heard from the friends who sit here now. I am glad that a new awareness of the facts as they are is dawning on them. They have only to shed some of their preferences or prejudices that they had acquired after so many years of being in the Congress Party and of being brainwashed so often by Mr. Bhu-pesh Gupta and his friends who are also there all these years. As soon as they shed it, they will see as clearly as many of us do that two and two can only make four and that by no stretch of imagination can they make five. That has been the real trouble . . .

SHRI PITAMBER DAS (Uttar Pradesh): But it depends upon the constant value of the "two".

*(At this stage, Shri Bhupesh Gupta entered the Chamber.)*

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Patel, you thought of him and there he is.

SHRI DAHYABHAI V. PATEL : He has promised to come. We do not agree on may points of view, but we listen to each other as it should be in a democratic process. We do not agree on all matters, but we should listen to each other's point of view and try to appreciate what is correct and try to correct what is wrong in us. And I hope we will be able to continue that process in this country-

Sir, I was referring to some of the remarks I had made about some of our friends who had been taken in by the grandiose planning. I think the time has come and the realisation is coming to the country that we are sinking financially because of this. We have made plans far in excess of our capacity, for in excess of our ability to manage and therefore, we have had losses after losses. Now, whether you resort to deficit financing or borrowing, ultimately you have to pay. You cannot escape the evil day. That you have to pay unless, of course, you want tt> turn bankrupt and this country has been brought very bankruptcy in the fifteen or sixteen years of our planning and of the regime of the Congress. I hope they will realise that their ways are wrong and will take steps to correct them. Now, the immediate manifestation is the rising prices. The rising spiral of prices continues. And /'why does it happen? It happens for i two reasons: The Government goes on sinking more and more money into public sector projects which are ill-managed. I am certainly opposed to too much expansion of the public sector. But I am not completely opposed to the public sector provided it is well-managed. Nobody is asking that the railways may be taken back and given to the private enterprise. But I do expect that the railways are only better managed. I am not sure that some of the railways are better managed now. This is not a discussion on the Railway Budget and so I will not dilate upon it. But we have had one discussion and we have heard and experienced how the railways are being managed. I do not know if after the introduction of sadachar into the Railway Ministry, it is going to be the better. As regards the public sector projects, we have had too many large projects which cannot be managed. I would suggest that the Government should think of decentralisation moTe and more instead of trying to manage even large States as one. Perhaps decentralisation would help them in many ways. It is always better to manage a small company, a small corporation, a small State. May I point out the State of Orissa where Swatantra Party Government is there? It is one of the best managed States in spite of all the legacy left by the fabous favourite, Biju Patnaik. If we could have States of that size, perhaps it will be bettei.' We have U.P. which has given us all the Prime Ministers and need I comment further on the situation in UP and the Aya Ram and Gaya Rams and the floo: crossing that takes place there? Does that augur will for the democracy? I will leave it at that.

SHRI PITAM JER DAS: They are very dynamic.

SHRI DAHY/ BHAI V. PATEL : He says that the\ are very dynamic. He has perhaps a lit le more experience of that State but I Jo not know whether that type of dyn m.sm is good for the country or wb ther it takes us any further. I was s; ying that the Central Government shou d shed some of its authority and gr< sd. In this connection I would suj. gest that this type of starting even pro ects like the scooter project in the pu )lic sector is unnecessary, when you 1 ave more than one private sector project We know the fate of the State-i mnaged projects. Why do you want to idd to the trouble? I would again repc it what I said several times. It is the greed of this Government to make to i much money that this country suff rs from deficiency, inefficiency and i acequacy, of the telephone services in (ndia. Little countries even—perhaps bi ;ger than the smallest State in this cou try—have better telephone services, rhey make their own equipment when they want. They allow private con panies to make them. After all what dc we want ? We want an efficient telepi one service. It does not matter—and is far as I am concerned, I do not (ire whether it is made in Bangalore or , nywhere else, whether it is made by thpublic sector or the private sector. < Communication is a very important tl ni: in the building up of our economy, in the growth of our nation and yet t e Government will insist on keeping the telephone to itself. I am sure nere are several States which could put i p a telephone industry with their own t lent. Gujarat is one. Those who have different training facilities—I am sure Vlaharashtra or Poona would be able to do it—wherever there are technical coll -ges or factories there these could be one with the least trouble. Why nt allow it to be done ? Why make it con ertrated in the greedy hands of the G >vernment which will have one telephoi e factory at Bangalore and another one-—where you please— in the far-off Ka ,hmir ? The Minister has come now fiom Kashmir. Is that the reason that ie telephone factory should be located there ? Why put up so much of tran port charges unnecessarily ? Why re' Erict it to these two ? Why not allow n ;>re telephone factories to grow so that here are more telephones in this ci untry ? This country will be better off with better communi- the cities. The cities will somehow [ manage witfc a few telephones and [ there will be more pressure on them but there are vast areas of this country, rural areas, which are cut off from communication. How simpler it would make life for the people and convenient if they had the facility of telephone links. Why does the Government go slow about it?

I will not take much time because I want to leave some time for the Member of my Party who will speak later but I would like to say something about the policy followed by the Home Ministry. If the Home Ministry is going to continue these policies, they are going to fail. It has been very well said that you can mislead some people for some time, but you cannot mislead all people for all times. The Home Ministry is one of the most important Ministries in this country and if the same Ministry starts falling back upon its word, where shall we go ? Perhaps when we had a discussion, you will remember, when there was a Calling Attention Motion on the Kutch Award, we had asked what the Government proposed to do and whether the Government was going to honour the award. Some friends in Gujarat feel that in certain ways it has been unfair to us and this matter comes up again and again in some form or the other. Even in to-day's Calling Attention somebody mentioned that the neighbouring country of Pakistan is going ahead with the drilling in Aliyar-pet. What are we doing ? I think we have been neglecting this area but in answer to the Calling Attention, the Home Minister said : 'We have given our plighted word before the world and we are going to keep to it.'. If you will recollect, I got up and asked a supplementary question : ' What about the plighted word that we gave to the Princes of India when we took away their powers ?" The answer of the Home Minister was a sample of what he meant and how the Government proposes to behave. The Home Minister had the temerity to say : 'The answer given about the Kutch Award is before an international body. It is our word before the world. The other thing is an internal matter.' So we can afford to be dishonest inside our country. Is that the attitude of the Home Minister and they want to project it further instead of restraining it to themselves. Somebody talks of

[Shri Dahyabhai V. Patel]

officers. It will be a shameful thing when this country does something like that. How many of them have been left ? Those that have remained in the services have done well by this country. Immediately after independence, if we did not have such a good, loyal and able service, perhaps we would not have been able to put the country together and keep it together in view of the numerous problems that befell us and yet there are people who say that they did not fit in the present state of society in this country. To those who say that these people are getting too much, that they are out of tune with everything, to those sitting on the Treasury Benches, I would ask them to read Mr. Dandekar's speech yesterday and what each Minister is costing us. A Minister in the Government costs this country Rs. 41 lakhs.

SHRI JOACHIM ALVA (Nominated) : Mr. Dandekar demanded Rs. 20,000 per month as salary from the Scindias on his retirement. I said it in the other House and it is on record.

SHRI DAHYABHAI V. PATEL : He did not ask from you. You are performing your duty as a nominated Member by defending the Government. I will not be interrupted by him any more. Sir. He is not nominated to do this duty. Members are nominated in this House because of their eminence, social standing, education, etc. This is not the purpose of a nominated Member here. I will not be interrupted. I wish to say again, in spite of Mr. Alva says. . . *(Interruptions)*

AN HON. MEMBER : Is it correct to accuse a Member ? May I know whether he is right ?

SHRI DAHYABHAI : V. PATEL : It is within my right to say that I am not yielding,

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : You should be more considerate to your colleague.

*{Interruption!;)*

SHRI DAHYABHAI V. PATEL : These are the advocates of the Government. Drawing Rs. 5 lakhs from the treasury these are the Ministers who are talking of austerity and costing this country Rs. 5 lakhs every month. This is the austerity that they are preaching and this is the plain living that they are having and they talk to the people with their tongue in their cheecks.

AN HON. MEMBER : What about the Orissa Ministers ?

SHRI DAHYABHAI V. PATEL : I did not follow him. If I had the time I will answer each one of them.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : He is asking about Orissa Ministers.

SHRI DAHYABHAI V. PATEL : But the Orissa Minister is a Slate Minister. Why don't you put your house in order first ?

AN HON. MEMBER : May I know . . .?

SHRI DAHYABHAI V. PATEL : You may not. Sit down please.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : Dahyabhaiji knows it very well.

SHRI DAHYABHAI V. PATEL : Yes, I do and anybody who reads the paper should know. Only the point is, some misread deliberately, some misread because they are gullible, some are misled by some people sitting there, whether they are called whips or Deputy Ministers or hangers-on. I am sure if they notice these things they will think thrice before making such irrelevant interruptions. After all I began with the note that facts are facts. Two and two is always four whether Mr. Bhupesh Gupta likes it or not. Two and two can never make five however much Mr. Shah may want it or Mr. Khadilkar wants it. Two and two can only make four. That is what I am pointing out but our Planning Department seems to forget that and therefore we are in this trouble. We have this spectacle of rising spiral, inflation and taxation ; because our Plans were based wrongly on faulty foundations the inflation went up and to meet that you went on raising the taxation. You are punishing the poor common man. While preaching and saying that you want austerity, are you living a simple life ? You know how simple our Ministers are. They cost the excheauer five lakhs of rupees every month. Why all this vehement protest, I do not

understand. Sir, democracy has been defined as govern neot of the people, for the people, b] the people. Do we have it in this co intry ? We hope we have not but ther are many things which raise doubt i about it. This is a Government supp sed to be elected by the people—perb ips it is—by the representatives of he people but for whose benefit is a matter of serious doubt. Is this i ountry run for the benefit of another country a country which can foist h rge industrial plants on to this countn even if they do not make 'any profit U r as? And if anyone criticises them, fecial representative from that country :ome here and hound those people out < f office, hound them out of positions. 'h:s is the position in the country. You talk of austerity and simple living and what is the example of austerity and si ipe living, we know. How many obsole e plants have been foisted on this co\ ntry which have not paid us anything for so many years? And what are the salaries of their top managers ? On ae contrary if the country had been allowed to develop without these grandiose planning, our businessmen if the had been encouraged as they used o be, they would have been able to do this quicker and better and there v ould not have been this spiral and risii g prices and rising taxation. Is it n t time that our Government even now revises its policy ? I am haj ay to see that some friends at least c i this side have realised it and I b ipe they will realise it more than at pj jsent and perhaps friends opposite vill also realise it; otherwise the courrry will sink.

SHRI JOACHUS ALVA : Sir, the drums of war of he third world war are already beating aid we are caught up between a gravi crisis in West Asia and South East A.[1] a. And who are the aggressors; tb i Americans. The Americans and the British are donning Israeli uniforms ; id are fighting in Israel. And today there is a monstrous invasion of Cambod a by the Americans. It is not their busiress to go into South East Asia. At thi< rate, if permitted they will also come into India one day. The brave Vietnam people, the bravest and the noblest in history, have stood up to the mighty be ting at the hands of the Americans. Never in the history of the world such a tiny people with so few arms have ; ood up to this sort of barbarous bomb ng as this Vietnamese. They tau ht a lesson to the French. General Giap routed the French first and now the Americans have been routed. President ~Nixon is now under great pressure from his own Pentagon. It is the young people of U.S., Engene, Macarthy and other people who have brought about a change in the attitude towards Viet Nam War. I was present there at the funeral of cardinal Spellman in New York and the crowd would not allow Mr. Johnson to face them ; he had to leave by the backdoor in the church. That is the reaction of the people in America, especially the younger people, but the Pentagon is so powerful, it is so strong, that it threatens to become a menace to the world. Atomic, bacteriological and chemical warfare experiments are being carried on in all leading U.S. universities spending millions of dollars granted by the Pentagon. My friend here talks about the ICS. What have they done to the country ? Which one of them has sacrificed as Netaji or as H. V. Kamath or R. K. Patil has done. Every one of them wants a job on retirement; they want a big job on 3,000 to 4,000 rupees. And they are enjoying all the good things of life. Look at the Friends Colony in Delhi and see how it flourishes. In spite of all this, Shri Dahyabhai Patel puts up the case here for the ICS people when hundreds of our young men with whom he was in jail are today frustrated and dejected. They should have been in the thrones of power; they should have been running the Government of India today. Pandit Nehru and Sardar Patel made the biggest mistake by not taking on these young men, these young freedom fighters, for the government of the country. Who remembers all those who went to jail, who were led to the gallows ? It is they who should have been running this Government. My friend, Mr. Patel, talked about Mr. Dan-dekar. I saw in the paper the letter he wrote to the Scindias demanding Rs. 20,000/- as salary. I challenged him in the Lok Sabha when Lai Bahadur Shastri was there. Now he is talking of the ICS. The Maharajas want this money to be extended to their grandchildren and great grandchildren. Sir, we are 500 million people and most of these cannot afford to have even a meal. I am pained when the ghariwallas and taxiwallas come and say, give us some room to stay in Delhi. And what about our brave men who sacrified their

[Shri Joachim Alva] all in the NEFA front ? Some of them are living in dilapidated houses. When I visited Nefa after Indo China War, an area for ten miles was strewn with big bones. Who remembers them today ? The Government of India have not built any houses for these people. I would like to tell Minister Mr. Shah that he should build multi-storeyed flats for these people. Look at the Sangli Mess, the Princes Mess and other messes and see how they are and how wretchedly the Defence Forces families live there.

The world today is faced with this American aggression. If they were permitted, they will come to rule here also. The CIA is the worst of the spies' organisation in history. The Russians may have it; the Chinese may have it but this CIA openly brought down the Mossadeq Government. In Cuba they tried out but that great man Castro was very strong. Why I am saying all this is, the drums of war are beating around us and we are in the centre of the scene. Any time we may be enveloped in war. On account of the massive arms aid that America gave to Pakistan they brought war to our doorsteps. They brought about another catastrophe to the world by their endless bombing in Vietnam. Also what a rnokery of our sovereignty if India has to submit annually a statement regarding the State of her Armed Forces to the USA. There is no guarantee that the Pentagon will not land in Burma and from there to this side. You will remember they tried to subvert Madame Bandaranaike's Government in Ceylon. They wanted to subvert even Pandit Nehru's, but they found it hard going. Today we are not worried about China, we are not worried about USSR but we are worried about ourselves. In spite of all this, our friends here talk of the ICS and the Princes who ought to have been thrown on the dung heap. An ICS man applies for a job on his retirement and wants a huge salary. Why should he search for or get Rs. 10,000/-per month when hundreds of our young people are unemployed ? I find that my friend, Mr. Dahyabhai Patel, is not here. He objected to interruptions though interruption is parliamentary. But he has thought fit to go away because he would not like to hear unpleasant things.

So heavy was the firing in Korea that after 2} years, the American forces ghot nearly two-thirds as many mortar and artillerly shells as they fired in all during World War II. Similarly, the Americans have rained bombs over Vietnam which have powered more than all the bombings by the Allies, including America over Europe, during world war II. We have not even offered them clothing and food from India because we are afraid of the Americans. My blood boiled the other day when my young and patriotic friend, Mr. Banka Behary Das, maligned or ignored the untold sacrifices of the Vietnam people. I wanted to interrupt him, but the Deputy Chairman would not allow me. We have not paid any tribute to the Vietnam people. I asked the Democratic Consul-General here : How many people were here ? He said there were eight men. When I asked him how many women, he said there was none. He said that they were doing war duties. Fancy the men being here for years together without the company of their wives. We have also made sacrifices, but we have never sacrificed as some other nations have done for their freedom. I had been to Poland and visited the Auschwitz prison camp where the Germans gassed and killed over five million people. We have not suffered like that. We got our freedom rather cheaply except that our land was divided. We are afraid of the Americans and we have not upgraded our man in Hanoi. I demand of the Government that Hanoi be upgraded into an Emabssy at once. We are also afraid of the West Germans and hence we have not recognised GDR. The West Germans have already recognised the Oder-Niesse Line and perhaps in a year or two they will recognise GDR. Shall we fall behind and act late ? We did the same thing in the case of Algeria, when they were fighting for freedom and many men and women perished there. We are a great nation. The American civilisation was built on murder and crime. They hunted, killed and exterminated the Red Indians and they continued their civilisation by bombing the area. They claim that their standard of living is the highest in the world and so do their cousins the Australians. I would like to read a long passage. It is from 'The Observer' of the 26th April, 1970, and written by Mr. John Douglas Pringle, now the Editor of Australia's

leading daily The Sydney Morning j Herald' and for lerly the Deputy Editor | of 'The Observer'. This is what he says :—

> 'One can s( e why they are protesting against tl e celebrations. Two hundred year after the first white men landed on the east coast of Australia, the Aborigines, who then numbered at out 300,000—no one really knows low many—have been reduced to at out 130,000 of whom only 46,000 are full-bloods. The rest have be< n shot, hunted down, poisoned, stai /ed and killed off by the white man's disease.'

I now come o ABC, atomic, bacteriological and c lemical warfare. Nearly ten big univers ties of America get billions of doll rs from the Pentagon for researc i in ABC warfare and our youngmen n India want to go there for resea cb. I demand that it is time that we sent an Ambassador to China, I demar i that our Ambassador at Peking shoul 1 start talking with the Chinese. If M-. Kosygin, despite the grave conflicts lelween. the USSR and China, can mee Mr. Chou En-lai, what prevents us froi I opening talks ? We are afraid of t e Jan Sangh and the PSP. When ft r. Chou En-lai came here in April 1960 and said : "We keep a little pa : on the other side and you keep you *a* vn", the Right ditched the proposal. Prime Minister Nehru was afraid of t e revolt of the Right, which was bad ed up by big business, the Birias and «thers. We lost a great chance. We n JSI settle as we should have settled thi conflict in the present generation of leadership, which is fast slipping away, the leadership headed by Mao and Chou En-lai on the other side and Prime Minister Nehru and others on this side. What will happen to th future, from the seventies to th | end of this century— a dark cloud i deed ? If the Japanese could be very I iendly with the Americans, after the bombing of Nagasaki by them, if tl | Germans and the French, despite wo wars, could become very friendly, \ hat prevents us from making an app oach to China ? We have preserved great traditions, despite several invasior ; of our land. Our civilisation has been built on tolerance and love and i ever on murder and extermination of human beings. All kinds of invaders came here, the Moghuls and o hers. There was great cordiality betveen the Hindus, the Muslims, the Sikhs and other religions in India, until the white man came here, whom my valiant friend, Mr. A. P. Chatterjee, described the other day in the House as "the white-skinned devils". The British played a very ignoble part in the partition of India, for which we can never forgive them. I have seen the tragedy at close quarters and met the great leaders both from the Congress and the Muslim League and also from the British side. We must see that the next generation starts on a clean slate, with a better patrimony than what we are giving them. We must send an Ambassador to China to start talking there. When Mr. Pantzu Lee was here, he said that he was the last Chinese Ambassador to India. From here he went to the USSR and there has been no Ambassador from China to the USSR after his departure. I demand that the GDR be recognised within the next three months and let Hanoi be upgraded. Our present representative there is a man of calibre, Dr. Shel-vankar. We should not be afraid of the Americans. Dr. Mendelsshon, the Oxford Professor of Physics who lectured our MPs the other day here in Parliament House, told us how the Chinese scientists, who were with him at Oxford, tightened their belts and returned to their country facing hardships and undertaking big scientific achievements. Dr. Tsien Hsue-shen and Dr. Jagan Chawla were together at the MIT in the fifties. The Chinese returned to his country and became the maker of the satellite, while ours returned to the Defence Ministry Research Section frustrated and has gone out. It is time that we did not permit our young scientists and engineers to stay for more than three years abroad for scientific training. If they do not return we shall have to use some element of compulsion and punish their relatives. We shall have to take tms drastic step in the interests of the motherland. They want to have a good time with automobiles, movies, refrigerators, books and even beautiful girls forgetting them miseries of millions of their own countrymen here to whom they owe a moral obligation. I myself started from scratch when my father's property was auctioned. There was no light and food in the house and I came as a servant in a steamer from Malpe to Bombay and started on my own. Because of courage I could carry on, but there are thousands of young men and women who unfortunately may not

[Shri Joachim Alva] be so courageous and thus lose the tremendous benefits of education and of going out. It is time we devised ways and means by which our young scientists and engineers do not over stay in America. Britain is now a closed door to them and they are not fascinated by Britain. They look to America.

Read that thrilling book 'The Restless Brahmin' on M. N. Roy, how the young men of our beloved Bengal in the beginning of the century perished in the gallows, for the sake of their motherland. Nobody knows about them. We do not know their names. They are neglected. In that book there is a most thrilling episode. When Roy was arrested as an youngster, his leader, Jatin Banerjee, sent another yongman to declare that he would take his place. He became mad and was finally executed. So great was the courage and patriotism of our youngsters in those days, to declare themselves guilty when they were really innocent just to save other comrades and then die. But who remembers them ? There is not a single Negro in the Cabinet of America. There is a Judge in the US Supreme Court which I have seen and it is a very liberal institution indeed. President Nixon wants to put in his own reactionary men, but they have been thrown off by the Senate. Mrs. Coretta King the wife of Martin Luther King, when she was here in India told us how the Negroes were arrested on trumped up charges and how they were asked to produce an amount of 3,000 dollars or so for the bail, which they were unable to produce and were jailed. If you ask me to produce Rs. 3,000, I will not be able to produce bail but I may sign the bond. Why this hullabaloo about American intervention ? Nearly one-third of the globe will become or has already become socialist. Rumania, Poland, Yugoslavia, Czechoslovakia, East Germany and Bulgeria have become socialist countries. Those days are gone when they tapped at the door in the early morning and took away citizens and put them in prison. That has given way to a democratic process. They have passed through that period of thirty years. But we in India may continue to remain in this present position for another three hundred years unless we display guts to put our country right. We want the Defence Ministry to see that the unfavourable trends do not occur.

Lastly, America shall suffer by the sins it has committed on 14th March, 1970. 'The Observer' had an article with the heading "Nuclear dump sitting on an earthquake". Mr. Joyce Eggin-ton revealed that 140 huge steel and concrete tanks with radio activity of 50 million gallons are a positive menace stored at Haword near Washington, from where the plutonium bomb was produce and flown and the atomic bomb dropped on Nagasaki, when Japan was seeking peace through the Vatican. 140 steel and concrete tanks underneath with radio activity are a positive menace to American and the people have become panicky. America shall perish with the weapons it has forged to kill other people unless the young men and women of America rise against all these inhuman atrocities and put things right. These are the wages of sin. All canons of decency and morality are flouted. What is the state of our Nation ? We want this, we want that, and we want any amount of money from foreign sources because we do not want to work hard our-selves. What is it you are frightened of ? Mr. Birla and company can have their factories. They are not satisfied with tonnes of money and they want more and more money and wealth. Unless we fulfil our objective of a proper socialist system by which justice will be done to our millions, we cannot put things right. Unless the Finance Ministry severely controls and crushes the monopolist and puts a heavier wealth tax and plugs all loopholes, there is no salvation for the poor man and we shall not be able to deliver the goods.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : Mr. T. N. Singh.

SHRIMATI YASHODA REDDY (Andhra Pradesh) : Sir, one thing. Yesterday Mr. Bhupesh Gupta, the friend, philosopher, guide and mentor of the ruling party of the Government of India had told the Leader that Mr. Chandra Shekhar's very recent speech should be circulated to the Working Committee so that their reaction to the speech of Shri Chandra Shekhar may be known. At least we should know what has happened. Although we did not know, yesterday Shri Chandra Sekhar was anti-Government. ..

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : I have called him...

SHRIMATI " 'ASHODA REDDY : He said it on be lalf of the House. Anyway we would iike to know whether at leas^,it has beea communicated.

SHRI BHUI ESH GUPTA (West Bengal) : She wants to know it and she is entitled.

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN) : Those who are concerned have taken note of it. If you have somet urg to help us, help us.

SHRIMATI YASHODA REDDY : We are entitle, to know what has happened.

SHRI BHLPESH GUPTA: Why are you angry with Mrs. Reddy?

SHRIMATI YASHODA REDDY: Because I do ; ot belong to his party.

THE VICJ-CHAIRMAN (SHRI AKBAR ALI KHAN) : I have called Mr. T. N. Sir

SHRI BHU »ESH GUPTA : A very reasonable suggestion was made that here was Mr. Chandra Shekhar, a member of ttu Congress Working Committee and of the ruling party; obviously he m ido a speech from the position of hs, party and made certain very str ing observations, very good criticisn s, a very good analysis he gave. I think the Cabinet—I do not know whethe- they read at all but I think they sht uld read that. Therefore, I suggested tr the Leader of the House who heard tl e speech, I do not think he should re.d but he should make the speech .vailable to the Prime Minister and the other members of the Cabinet beca ise they should know the reactions in lis party to the drift that has come about in the Government policy. She supported me and naturally 1 am .lad she is pursuing this matter.

SHRI M/HAVIR TYAGI (Uttar Pradesh) : I ia only embarrassment of the Governn ent.

THE V CE-CHATRMAN (SHRI AKBAR AII KHAN) : Mr. T. N. Sinsh.

श्री० टी० एन० सिंह (उत्तर प्रदेश) : जनाब वाइस चेयरमैन साहब, मेरी समझ में आज हमारी आर्थिक स्थिति चिन्ता का विषय है। हम लोगों को समझना चाहिये कि इन मसलों को, इन सवालों को जो हमारे देश की राजनीतिक और आर्थिक स्थिति से संबंधित हैं, उन्हें किस तरह से हल किया जा सकता है। आज हमारे देश में कीमतें बढ़ती ही चली जा रही हैं और पिछले आठ, दस वर्षों में हमने लाखों कोशिशें कीं इन कीमतों को रोकने की मगर वह रुकती नहीं दीखती। मेरा ख्याल है कि हमने जब कभी भी कोशिश की—जब मैं इस स्थिति में था कि कुछ कर सकता था तो बराबर लोगों को सिर्फ यही चिन्ता होती थी कि गल्ले की कीमतें क्यों बढ़ रही हैं और गल्ले की कीमतों को रोकने के लिए पूरी शक्ति से करोड़ों रुपये का कर्ज अमरीका से लिया गया। लेकिन किसी ने यह नहीं सोचा कि और भी चीजें हैं, औद्योगिक माल हैं, जिनकी कीमतें बढ़ रही है। हमने जहां इस बात की कोशिश की कि किसान खेती करने में खूब अच्छी तरह से जी लगाये वहां हमने गल्ले की कीमतों को रोका और इसके साथ और चीजों के दाम बढ़ते ही चले गये।

मुझे अच्छी तरह से ख्याल है कि एक बार प्लानिंग कमिशन में वर्ल्ड बैंक का एक विशेष अफसर आया था। उसने पूछा कि आपकी कीमतों की नीति क्या है। तो हमारे यहां जो प्लानिंग कमिशन के एक अफसर थे, उन्होंने कहा कि आप क्या चाहते है। क्या आप यह चाहते है कि जो इन्डस्ट्रीज है उन्हें 10, 15, 18, 30 परसेंट का रिटर्न मिलना चाहिये या और कितना मिलना चाहिये। वह हम करने को तैयार हैं। उस अफसर ने कहा कि हम यही चाहते हैं। उन्होंने बाद में पंडित जवाहर लाल नेहरू से कहा कि प्लानिंग कमिशन में एक आदमी बहुत समझदार है और वह जानता है कि इंडस्ट्रीज को कितना रिटर्न मिलना चाहिये। अगर इसी तरह की प्राइस पालिसी आप मानिये तो ठीक होगा।

[श्री रा० एन० सिंह]

मेरा दावा है कि इन 10–12 वर्षों में हमने वर्ल्ड बैंक के कहने के मुताबिक ऐसी प्राईस पालिसी की नीति चलाई है, ऐसी प्राइस पालिसी का अनुसरण किया है जिसका नतीजा यह हुआ है कि आज हमारे देश में चीजों के दाम बढ़ते ही चले जा रहे हैं और वे रुकने का नाम नहीं लेते। हमारे रुपये का भी अवमूल्यन हो गया। वर्ल्ड बैंक के कहने से इस बारे में एक बड़ा खतरनाक डिसीजन लिया गया और आज फिर भी यह रुपये का अवमूल्यन होता ही जा रहा है। जिस वक्त रुपये का अवमूल्यन किया गया था उस समय हम लोगों ने इसका विरोध किया तो प्राइम मिनिस्टर बहुत खफा हो गई थीं कि हमने इस नीति का विरोध किया। हमने उस समय कहा था कि यह ठीक बात नहीं की अगर इन्टर्नल प्राइसेज को रोका नहीं गया तो इसका परिणाम ठीक नहीं होगा।

मैंने स्टील मिनिस्टर के नाते स्टील के दाम न बढ़ने देने का फैसला किया था और मेरा दावा है कि उस समय स्टील के दाम नहीं बड़े। लेकिन आज स्टील की प्राइसेज बढ़ाने का ऐलान किया गया है। इस तरह से दो मर्तबा इसके दाम बढ़ाने का ऐलान हो चुका है। स्टील, कोल और कपड़ा ये सब बेसिक चीजें हैं, इनकी कीमत अगर हम नहीं रोक सकेंगे तो कैसे काम चलेगा? पहले जब इनकी कीमत बढ़ती गई थी तो इस बारे में चिन्ता प्रकट की गई थी, और कहा गया कि इन की प्राइसेज को रोकना है। आज दो वर्ष से टैरिफ कमिशन ने फैसला किया है कि दवाओं के दाम घटाये जाने चाहियें। 1968 यह फैसला किया गया था और आज दो वर्ष के बाद यानी 1970 में यह फैसला किया जा रहा है कि दवाओं के दाम घटाये जाने चाहिये। यह हमारा काम करने का रवैया है कि इस तरह से हम प्राइस को घटाते हैं। इस संबंध में हमारी कोई सही मजबूत नीति नहीं है।

आज इंफ्लेक्शन से प्राइसेज बढ़ती ही चली जा रही है और डेफिशिट फाइनेंसिंग एक्साइज ड्युटी और इनडाइरेक्ट टैक्सेज बढ़ते जा रहे हैं जिनके कारण प्राइसेज बढ़ती है। मैं आप से यह पूछना चाहता हूं कि यह जो एप्रोप्रिएशन बिल है इसमें आपने प्राइसेज को रोकने के लिए क्या कदम उठाया है। आप ने इस तरह की कोई कार्यवाही की है। जिसकी वजह से प्राइसेज की बढ़ती में रुकावट आ जाय। आपने डेफिशिट फाइनेंसिंग, इनडाइरेक्ट टैक्सेज और इंफलेक्शन की ओर कदम बढ़ाया है, इन सब चीजों से तो प्राइसेज बढ़ेंगी, घटेगी नहीं। जब से बजट पेश हुआ उसके पहिले पांच महीनों में 7 प्रतिशत दाम बढ़ गये है और बजट के बाद 5 प्रतिशत दाम बढ़े हैं और इस तरह से आज देश में प्राइसेज बढ़ती ही चली जा रही है। मैं डरता हूं कि अगर यह रवैया रहा तो हम किस तरह से अपने आर्थिक ढांचे को सही रास्ते पर रख सकेंगे। जब इस प्रश्न के बारे में ध्यान दिलाया जाता है तो कहा जाता है कि हम बड़े पैमाने पर बड़ी-बड़ी योजनाएं ला रहे हैं गरीब लोगों के मसले हल करने के लिए।

कहा जाता है कि छोटे दिल से काम नहीं होगा, ऊंचे दिल से सोचना चाहिए और इन्हीं ऊंचे ख्यालातों के अनुसार हमारी सोशालिस्ट डेमोक्रेटिक प्लानिंग चल रही है। पर वास्तव में यह क्या है? तीसरा प्लान खत्म होने के बाद 4 साल तक बिना प्लान के प्लान चलाया गया। उसके बाद 69 से 74 तक एक चौथा प्लान चालू कर दिया गया। आज उसका दूसरा वर्ष है लेकिन हमारी पार्लियामेंट को उस पर बहस करने का मौका नहीं मिला। यह डेमोक्रेटिक प्लानिंग है? इस तरह कैसे काम चल सकता है इस डेमोक्रेटिक प्लानिंग की विडम्बना से?

फिर हम लोग सोशालिज्म की बातें करते हैं। मेरा दिल बहुत दिनों से आशा लगाए हुए था कि हमारे देश में सचमुच में गरीबों की सुनवाई होगी, सचमुच में गरीबों का राज होगा, लेकिन अब मैं उसकी आशा छोड़ चुका हूं। उसका कारण यह है कि जब तक आदमी अपने को महसूस करता है कि वह सचमुच में

सोशालिस्ट नहीं है तब तक आशा कुछ है लेकिन जिस दिन वह मान ले कि हम सोशालिस्ट हो गए उस दिन सोशालिज्म नजदीक आने वाला नहीं है। आज चिन्ता की बात मुझे यह है कि–इसकी चिन्ता है नहीं कि सोशालिज्म अभी दूर है––जो लोग सोशालिज्म की बातें करते ह वे सोशालिज्म से सैकड़ों मील दूर है–– क्या मैं पूछ सकता हूं कि आबोहवा, दिल्ली का रवैया सोशालिज्म के अनुकूल है ? अभी थोड़े दिन हुए मेम्बरों का भत्ता बढ़ाया गया, हमारे लिए बड़े बड़े मकानों का इन्तजाम किया गया। जो मिनिस्टर्स की तनख्वाहें हैं, जो मिनिस्टर्स का .रहनसहन का तरीका है उसमें और गरीब में क्या सामंजस्य है ? अगर नहीं है तो फिर सोशालिज्म की बातें क्यों करते हो ? मुझे बहुत खुशी हुई जब खान अब्दुल गफ्फार खान ने यहां आकर कहा कि सोशालिज्म खाली एक सिद्धान्त नहीं है, वह एक तरीके जिन्दगी है। अगर आपकी जिंदगी का तरीका सोशालिज्म का तरीका है तो आप सोशालिस्ट है नहीं तो नहीं है। पंडित जवाहरलाल जी की मृत्यु के बाद लाल बहादुर से कभी कभी मुझसे बातें होती थीं। वे एक बात कहा करते थे कि तुम तो प्लानर रहे हो, तुम बड़ी बातें करते हो, मैं एक छोटी बात चाहता हूँ कि इस देश को ईमानदार शासन मिले। आज जरूरत है देश को ईमानदार शासन की। अगर गरीब पुकार करता है तो उसकी तुरन्त सुनवाई हो तभी सोशालिज्म आएगा। यहां मैं कह सकता हूं कि गरीबों की दरखास्तें, गरीब जो बातें कहते है, चाहते हैं, उनको कोई सुनने वाला नहीं है। बरसों के बाद जवाब जाता है अगर जाता है, नहीं तो कोई सुनता ही नहीं है। ऐसी हालत है। एडमिनिस्ट्रेशन में बिना पैसा, रुपया दिए काम नहीं चलता। हर जगह, हर मौके पर यह बात हो रही है। अगर यह बुराई, यह घूसखोरी दूर नहीं होती तो सोशालिज्म की बात करना बेकार है।

मैं बड़ा आश्चर्य करता हूं जब यहां बैठ कर लोग सोशालिज्म की बातें करते हैं। जब रहन-सहन का तरीका देखता हूं, जब शासन का ढंग देखता हूं तो मैं समझता हूं कि सोशालिज्म सैकड़ों मील दूर है। मेरा दावा है कि यहां किसी का इरादा नहीं है सोशालिज्म लाने का, नहीं तो सोशालिज्म की बातें नहीं करते, खुद उसको अपना कर चलते, रहनसहन का ढंग बदलते, गरीबों के नजदीक आते।

मैं एक और बात पर आना चाहूंगा। दो बार हमारे मुल्क पर हमला हो चुका है चीन से और पाकिस्तान से। जब चीन से हमला हुआ, जवाहर लाल जो जिन्दा थे। उन्होंने यह फैसला लिया था कि हम रक्षा की तैयारी भी करेंगे और साथ साथ प्लानिंग पुराने पैमाने से ज्यादा करेंगे, कम नहीं करेंगे। मैंने उस समय बड़े अदब से अर्ज किया था कि यह दोनों चीजें चलने वाली नहीं है। आज भी मैं यह अर्ज करना चाहता हूं कि जिस पैमाने पर हम डिफेंस पर खर्च कर रहे है और जिस पैमाने पर हम बड़ी बड़ी योजनाओं की बातें करते हैं वे दोनों एक साथ नहीं चल सकतीं। योजनाएं जो डिफेंस में क्षेत्र में चल सकती हैं उनको डिफेंस में लाना चाहिए, उनको योजना में लाना भी नही चाहिए। फिर भी मैं समझता हूं कि देश पर काफी खतरा है, उसमें हम कोई भी ढिलाई नहीं कर सकते। हमको उस काम को जरूरी करना है और जो कुछ मेरी मालूमात है उससे मेरा यह ख्याल है कि हम लोग जरा कम्प्लेसेन्ट हो गए हैं, हम जरा भुलावे में आ गए हैं, हमारी जो रक्षा की स्थिति है मेरी समझ में वह ठीक नहीं है, उसको सुधारना चाहिए। हमारे नवयुवकों ने पाकिस्तान की लड़ाई में काफी बहादुरी दिखाई थी। आज उनका खून बेकार जायगा जो उन्होंने बहाया यदि हम जागेंगे नहीं और सोते रहेंगे इस मामले में। हमारे मरे हुए सिपाही, हमारे उस वक्त के मरे हुए अफसरान पुकार-पुकार कर कह रहे हैं कि रक्षा की तैयारी में ढिलाई मत करो।

आर्थिक स्थिति के बारे में भी मैं कुछ अर्ज करना चाहता हूं। मुल्क के ऊपर कर्जा बहुत बढ़ता जा रहा है। हमने जो कर्जे लिए हैं उसके भुगतान में हर साल हमें 500–600 करोड़ रुपये देना पड़ता है। अवमूल्यन की वजह से

[श्री टी० एन० सिंह]

मेरी समझ में कर्जा और भी बढ़ गया होगा, 600–650 करोड़ रुपये हो गया होगा। यह हम कहां से लाकर देंगे? अभी हमारी पार्टी की तरफ से लोगों ने कहा कि कांस्टीट्यूशन के 292 आर्टिकल के मातहत एक कानून बनाने की जरूरत है। आप बेतहाशा लोन लेते जा रहे हैं बाहर के मुल्कों से। यह कौन सा तरीका है? किसके हुक्म से लेते है। पार्लियामेंट देश की सब से बड़ी सावरेन बाडी है, आप उसके सामने आते नहीं। इस आर्टिकिल 292 के माने क्या होते हैं, लोगों को मुगालते में नहीं रहना चाहिए—

> "The executive power of the Union extends to borrowing upon the security of the Consolidated Fund of India within such limits, if any, as may from time to time be fixed by Parliament."

लिमिट तो एक ही है। वह लिमिट कहां फिक्स करें? "Parliament may fix from time to time". उसे पार्लियामेंट तय करेगी लेकिन लिमिट तो होगी ही और वह पार्लियामेंट के सामने सरकार को लाना पड़ेगा। यहां अजब तरीका है। और मुल्कों का तरीका है कि जब कोई नया कर्जा लिया जाता है गवर्नमेंट टू गवर्नमेंट तो वह रेटीफिकेशन के लिए हाउस के सामने आता है, कोई नई ट्रीटी होती है जिसके आर्थिक और राजनीतिक माने होते हैं तो वह हाउस के सामने आती है। यहां कोई चीज हाउस के सामने आती नहीं। डेमोक्रेसी की, प्लानिंग की और सोशलिज्म की बातें करते हैं और हाउस की कुछ भी कद्र नहीं करते। मेरी समझ में नहीं आता हम कहां जा रहे हैं, कैसे हमारा देश बचेगा।

**श्री महावीर त्यागी :** मैं लीडर साहब से दरखास्त करूंगा कि इस बात की सफाई कर दें कि क्या गवर्नमेंट इस बात के लिए तैयार है की लिमिट के मुताल्लिक पार्लियामेंट के सामने एक एक्ट लाए। अगर गवर्नमेंट तैयार नहीं है तो हम उनको चेलेंज करना चाहते हैं कि we shall enact a law to enforce it. तमाम नेशन का इस तरह से मार्गेज किया जाना हमको मंजूर नहीं है। गवर्नमेंट इसको साफ करे कि वह तैयार है पार्लियामेंट के सामने एक्ट लाने को कि कर्जे की लिमिट की जाय, और अगर नहीं है तो हम नान-आफीशियल बिल के जरिए से इस बात को फोर्स करेंगे।

SHRIMATI YASHODA REDDY : At least we are giving you prior notice.

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : You will get the appropriate reply at the appropriate time. You will have to exercise a little patience. If you try to introduce a Private Member's Bill, you cannot be deprived of it. 3. P.M.

THE LEADER OF THE OPPOSITION (SHRI S. N. MISHRA) : This is a requirement under the Constitution. So far as the Government is concerned, it should have brought up the measure. But now the hon. Minister says that a private Member can bring up the measure. He has given an assurance that the Government will bring up...

SHRI R. K. KHADILKAR : The Leader of the Opposition was not quite attentive, I am sorry to say this.

As I said yesterday, I have taken note of Mr. Mishra's plea. And if I remember correctly, this point was raised in the Lok Sabha a long time ago by my old friend Mr. Tyagi. Now the same plea Jhas been reiterated by former Chairman of the Public Accounts Committee, Mr. T. N. Singh : I know him better as Chairman, Public Accounts Committee, than as sitting in Opposition. When he asked, 'Give me a reply', I told him that proper time will give the reply, but if it does not satisfy you, your way is open to bring forward a measure.

SHRI S. N. MISHRA: Do I take it that it is under your consideration now?

**श्री टी० एन० सिंह :** अब मैं अपनी एक दृष्टि अपने पब्लिक सेक्टर पर भी डालना चाहता हूं। कहा जाता है कि यह सोशलिज्म लाने का प्रधान तरीका है। मुझे दुख के साथ कहना पड़ता है कि आज हमारे पब्लिक सेक्टर में

जो हवा है वह हवा सोशालिज्म के प्रतिकूल बह रही है। वहां की शान और शोकत को आप देखिये। मैं कहता हूं कि इस दिल्ली में भी वह शान और शौकत नहीं है जितनी कि पब्लिक सेक्टर में है। उस में कहा गया है कि बढ़िया से बढ़िया चीजें होनी चाहिए। स्वीमिंग पूल भी होने चाहिए, नियोन लाइट्स भी होनी चाहिए और हर किस्म की आशाइश वहां होनी चाहिए। अभी अभी मैं भिलाई गया था और वह सब देख कर दंग रह गया। आप का एक भिलाई स्टील प्लान्ट है। पहले भिलाई नगर शराब की बिक्री की मनाही थी। इसी गांधी शताब्दी वर्ष में वहां लोगों की बस्ती के बीच एक शराबखाना खोला गया। यह रवैया है आप का, आप की शान शौकत के वे तरीके हैं पब्लिक सेक्टर में, पुराने पश्चिमी तरीके आप फिर से ला रहे हैं। मैं फिर कहता हूं कि गांधी जी ने पहले पहल हमारे देश में एक देशीपन की भावना पैदा की थी। उस के कारण ही हम को अपने को स्वदेशी कहने में, स्वदेशी तरीके अख्तियार करने में अभिमान होता था। अगर हम धोती कुर्ता और पजामा पहनते थे तो उस में अपनी एक शान समझते थे, लेकिन आज हम इसी दिल्ली शहर में देखते हैं और दिल्ली शहर में क्या, इसी पार्लियामेंट में देखते हैं तो समझते हैं कि हमारी श्रद्धा विदेशी वस्त्रों पर बढ़ रही है। इस को देख कर चित्त दुखी होता है, कलप जाता है। मैं ऐसा नहीं समझता था कि हमारे देखते देखते ही, इसी जीवन में गांधी जी के मरने के बाद इतने थोड़े वर्षों में हमारी ऐसी हालत हो जायगी, हम अंग्रेजी तरीके, अंग्रेजी ढंग और अंग्रेजी लिबास को तरजीह देने लगेंगे। लेकिन अफसोस, आज यही हो रहा है। और यह सब सोशालिज्म के नाम पर हो रहा है। जो जितना ज्यादा सोशालिस्ट होता है वह उतना ही ज्यादा विदेशी ढंग अख्तियार करता है। मैं पब्लिक सेक्टर की बात कह रहा था। कोई पब्लिक सेक्टर की योजना ठीक ढंग से नहीं चल रही है। अफसर जाते हैं, चाहे आप सोशालिस्ट अफिसर भेजिये और चाहे कोई और, मैं जानता हूं कि वहां कुछ लोग सोशालिस्ट के नाम से भेजे गये हैं स्टील प्लान्ट्स के मैनेजर बना कर और वह भी उसी ढंग से रहते हैं जैसे कि एक आई० सी० एस० रहता है। उन के तरीकों में कोई फर्क नहीं है। मैं ने कई दफा उन को देखा है और हाल ही में देखा है और मैं दावे के साथ कह सकता हूं कि जब तक हम वहां के नौजवानों को, वहां के कार्यकर्ताओं को, जो वहां वर्कर्स हैं और जो छोटे छोटे ओहदों पर काम कर रहे हैं, उन की सहायता नहीं लेंगे, और उन में उत्साह नहीं लायेंगे तब तक हालत में सुधार होने वाला नहीं है। आज पब्लिक सेक्टर प्रोजेक्ट बड़ी खराब हालत में हैं। हम बड़ी आसानी से कह देते हैं कि इतने करोड़ का नुकसान हुआ लेकिन उस से ज्यादा नुकसान तो यह है कि वहां जो लोग नौकर रख लिये गये हैं उन के पास कोई काम नहीं है।

**श्री के० एस० चावडा** (गुजरात) : लेकिन अब आप ने पब्लिक सेक्टर में जो ज्यादा पैसा लगाया है और उस के साथ ही प्रति टन 775 रुपये जो प्राइस बढ़ाई है इसलिए अब लॉस नहीं होगा।

**श्री टी० एन० सिंह** : लॉस हो या न हो, उस को तो मैं पहले कह चुका कि स्टील और बेसिक मैटीरियल की प्राइस बढ़ाना इन्फ्लेशन लाना है और वह बहुत गलत चीज है और उस को नहीं होने देना चाहिए। यह तो मैं पहले ही कह चुका हूं इस लिए सिर्फ प्राइस को बढ़ा कर मुनाफा करना ठीक नहीं है। स्टील प्लान्ट तीन आप के हैं, दो प्राइवेट सेक्टर में हैं, ये दो कारखाने भी तीन मिलियन टन की कैपेसिटी रखते हैं। क्यों नहीं आप उन को नेशनलाइज करते? अगर हिम्मत है तो उन को नेशनलाइज करिये।

**एक माननीय सदस्य** : रुपया कहां से आयेगा?

**श्री टी० एन० सिंह** : हर चीज के लिए रुपया आ जाता है, आप को अनेक छोटे मोटे पब्लिक सेक्टर के लिए रुपया चाहिए, आप का प्लान

[श्री टी० एन० सिंह]

बड़ा होना चाहिए लेकिन अगर इन स्टील प्लान्ट्स को पब्लिक सेक्टर में लेने के लिए दो, चार सौ करोड़ रुपया खर्च हो जायगा तो क्या हर्ज है ? हमारी पालिसी रही है और हम ने माना है कि स्टील पब्लिक सैक्टर में रहेगा लेकिन अब तक भी वह प्राइवेट सेक्टर में चल रहा है और उस के बावजूद हम कहते हैं कि हम सोशलिस्ट हैं। "वैदिकी हिंसा हिंसा न भवति:"। सोशलिज्म का मंत्र पढ़ते रहिये सब माफ है। इस वास्ते हम उस को प्राइवेट सेक्टर में रहने देंगे और उन के मालिक लोग जो हैं वे हमारे बड़े गण्य मान्य नागरिक हैं और रहेंगे। उन की हर जगह पूछ है। गवर्नमेंट की बड़ी बड़ी कमेटियों में उन की पूछ है। तो यह हमारे पब्लिक सेक्टर की सोशलिज्म की हालत है। जितना ही कम कहो उतना ही अच्छा है। जो यह हालत चल रही है उस को देखते हुए मैं कहना चाहता हूं कि इस से हमारा देश बचने वाला नहीं है। हम पर इंफ्लेशन, प्राइस स्पाइरल और डेफिसिट फाइनेंसिंग, इन सब का असर होने वाला है और उस से आप बच नहीं सकते। शंकराचार्य जी ने एक स्तोत्र में कहा है :

'प्राप्ते सन्निहिते मरणे, नहिं, नहिं रक्षति डुकृञ करणे,
भज गोविन्दम्, भज गोविन्दम्, भज गोविन्दम् मूढमते।'

इस श्लोक की कथा यह है कि शंकराचार्य ने एक दिन एक विद्यार्थी को सिद्धांत कौमुदी को रटते सुना। उन्होंने सुना कि यह बालक रट रहा है, 'डुकृञ करणे' 'डुकृञ करणे'। उसी तरहसे आप भी आज 'सोशलिज्म', 'सोशलिज्म' रटते जा रहे हैं। उस से आप की रक्षा नहीं होने वाली है। मैं आप से यह कहना चाहता हूं कि इस तरह की बातों को करने से, सोशलिज्म का नाम रटने से कोई मतलब हल नहीं होगा।

आखिरी एक बात मुझे और कहनी है और उस के बाद मैं खत्म करूंगा। आज जो मुझे सब से भारी चिन्ता है वह यह है कि हमारी पर्सनल लिबर्टी भी खतरे में है। हम लोगों के पास सोशलिज्म रेगुलेटेड इकानामी को कंट्रोल्ड इकानामी और कन्ट्रोल्ड पॉलिटिक्स समझा जाता है। और उस के अनुसार जरूरत से ज्यादा कुछ बातें पुलिस के बारे में सुनने में आती हैं। जहां जरूरत है वहां तो पुलिस दिखायी नहीं देती, भाग आती है, लेकिन जो निहत्थे आदमी हैं उन पर अत्याचार करने के लिए वह जरूर तैयार रहती है। मुझे ताज्जुब हुआ और आप लोगों ने भी सुना होगा कि काशी विद्यापीठ हमारी एक पुरानी संस्था है। गांधी जी ने उस की नींव डाली थी। हम सब उस से संबंधित हैं। लाल बहादुर शास्त्री जी वहां के स्नातक थे, लाल बहादुर जी के बारे में मैं ने यहां पर सवाल उठाया था और उसी सिलसिले में मैं ने कुछ जिक्र कर दिया था। तो यहां से पुलिस गयी काशी विद्यापीठ में और उस ने वहां के विद्यार्थियों से पूछना शुरू किया कि भाई, वहां वहां पार्लियामेंट में जो लाल बहादुर जी के बारे में सवाल उठा था उस के बारे में आप क्या क्या करना चाहते हैं, आप लोगों का क्या विचार है। कोई उस संबंध में एजीटेशन तो नहीं होने वाला है। यह सब वहां जा कर वे पूछ रहे थे। वह पुलिस किसी से पूछ रही थी वहां के लड़कों के रवैये के बारे में तो मुझे इस का पता चला। मुझे आश्चर्य हुआ कि इतनी छोटी बात की विद्यापीठ में इंक्वायरी जाती है और उसमें केन्द्रीय पुलिस दिलचस्पी लेती है। मैं आज कहना चाहता हूं, मैं अपने दिल को बहुत दबाता हूं, लेकिन लाल बहादुर जी के बारे में मैंने सवाल उठाया है, बैठूंगा नहीं। मेरे ख्याल से उनकी मृत्यु के बारे में कुछ रहस्य हैं जिसको बिना सुलझाये हुये मैं चैन लेने वाला नहीं हूं। शरीर जरूर थक गया है, मैं मानता हूं मेरी सीमायें हैं, लेकिन आज इस अवस्था में भी गांव गांव घूमूंगा, प्रचार करूंगा, कि वह रहस्य सुलझाया जाय। अभी मैं आपसे बतलाता हूं जो नई बात मालूम हुई। मृत्यु के समय की बात मैंने उठाई थी। आज एक नई बात मालूम हुई है मुझे और वह यह कि जब उनका शव आया था तो यहां पेड़ू के पास एक चाक था, कटा हुआ था, उस पर पट्टी लगी हुई थी। पीछे गरदने के पीछे तो

जख्म किया गया था, जो फोरमैलिन डाला जाता है कम्बामिंग के लिये स्पाइनल कार्ड में उसका जख्म था लेकिन पेड़ू के पास भी चाक किया गया था और वहां पट्टी लगी हुई थी । यह क्यों? उस वक्त की जो बातें सुनी हैं, पता लगाने की मैंने कोशिश की है, यह भी कहा जाता है कि उस वक्त किसी ने बताया था, इम्बामिंग के लिये अंतड़ी साफ की गई थी, लेकिन सच बात क्या यही थी या अंतड़ी में से कुछ चीजें ली गई थीं यह देखने के लिये कि क्या बात है, जांच करने के लिये, अगर यह बात है तो उसकी क्या रिपोर्ट है यह मुझे मालूम होनी चाहिये ।

[MR. DEPUTY CHAIRMAN in the Chair.]

यह तो मैं आज कह रहा हूं !

**श्री महावीर त्यागी** : लेकिन यह सीक्रेट क्यों रखा गया अब तक ।

**श्री टी० एन० सिंह** : यह सरकार से पूछना होगा कि क्यों नहीं बताया गया । आखिर पार्लियमेंट में सवाल उठा था, लोक सभा और यहां भी दोनों जगह यह सवाल उठा था और आज हमारे सामने चव्हान साहब कहते हैं कि हमें कोई शक शुबहा की बात नहीं । मैं ऐसा आदमी नहीं हूं । 50 वर्ष से ज्यादा उम्र बिताई है राजनीति में और बहुत शान्ति के साथ बिताई है, मैं बाहर जाकर कोई बहुत प्रचार वगैरह नहीं करता, बहुत खामोश रहता हूं, मैं आपसे कहता हूं मैं बोलता नहीं लेकिन जब बोलता हूं जब कि मैं समझता हूं कि बोले बिना काम नहीं चलेगा, तो आज मैं इस चीज पर आपका ध्यान आकर्षित करना चाहता हूं । लोग समझते है कि इस आदमी ने सवाल पूछ लिया, हाफ एंड आवर डिसकशन हो गया, चव्हाण साहब ने जवाब दे दिया, बात खत्म हो गई । लेकिन बात खत्म नहीं हुई । और बात खत्म नहीं होगी, यह चलती रहेगी और मैं अगर जिन्दा रहूंगा तो चलाऊंगा, जैसे होगा चलाऊंगा, अकेले चलाऊंगा अगर कोई मेरा साथ नहीं देगा ।

तो इतनी बात मैं कहने वाला था । आपका समय लिया और हाउस ने उदारतापूर्वक मेरी बातें सुनीं, इसके लिये मैं हाउस का बहुत अनुग्रहीत हूं । उम्मीद करता हूं कि जो कुछ मैंने कहने की कोशिश की है उस पर समय से कार्यवाही की जायगी नहीं तो न तो सोशलिज्म आने वाला है और न देश का आर्थिक और राजनैतिक ढांचा बचने वाला है । बहुत खतरा है । मिनिस्टर साहब उठ कर कह देते हैं कि सब ठीक है, हम लोग जब जेल में रहते थे तो जिस वक्त सुपरिंटेंडेंट साहब आता था तो पहारेदार आवाज देते थे—"ताला, जंगला, अर्गला सब ठीक है, हुजूर" तो यहां जब कोई सवाल उठाया जाता है तो आप कहते हैं कि सब ठीक है, 'यस सर एव्रीथिंग इज आलराइट ' यह कह देते हैं, लेकिन मैं कहता हूं कि आपका रक्षा का प्रबन्ध ठीक नहीं है । यह कहना गलत है कि आपकी फौजी फैक्ट्री सब औजार बना सकती है । मैं जानता हूं, छिपा नहीं है मुझसे, मैं जानता हूं हमारी फैक्ट्री में क्या हो सकता है और क्या नहीं हो सकता है हम कहां तक निर्भर है बाहर पर, विदेशों पर, यह सब मुझे मालूम है । इस वास्ते और ज्यादा पर्दाफाश करने के लिये लोगों को मजबूर न करें । कोई नहीं चाहता कि अपनी रक्षा के बारे में गोपनीय बात करे, कम से कम मैं नहीं करना चाहता लेकन एक वक्त आ जाता है जब कि देश के कल्याण के लिये हर एक आदमी को कुछ न कुछ कहना है । तो आज मैंने हिम्मत कर के यह बातें कहने की कोशिश की और उम्मीद करता हूं कि जिस स्प्रिट और जिस भावना से मैंने उसको कहने की कोशिश की है उसी भावना से उस पक्ष में समझने की कोशिश होगी । अगर आप नहीं समझेंगे तो मेरा ही क्या बिगड़ता है, देश का बिगड़ता है, आपका ज्यादा बिगड़ता है । और क्या कहूं । हम तो पचास वर्ष से ज्यादा राजनीति में रह चुके हैं । वृद्धावस्था में आ चुका हूं, मुझे कोई खास ख्वाहिश नहीं है, लेकिन मैं कहता हूं कि भाई देश का भविष्य अपने सामने है । मुझे याद आता है राणा प्रताप का किस्सा—वह मरणासन्न थे, आंखों से आंसू आ रहे थे, लोगों ने पूछा तुम

[श्री टी० एन० सिंह]

क्यों रो रहे हो, इतना बहादुर आदमी मरने के डर से क्यों रो रहा है, तो उन्होंने जवाब दिया कि मैं इस वास्ते रो रहा हूं कि जिस झोपड़ी में रह कर के मैंने अपने देश की लड़ाई लड़ी है उसके संबंध में मैंने अपने कानों से सुना है मेरे लड़के राणा अमरसिंह ने कहा कि जब पिता जी नहीं रहेंगे तो मैं इस झोपड़ी की जगह पर महल बनाऊंगा। और वही आज आप कर रहे हैं। झोपड़ी से हमने स्वराज्य लिया है, झोपड़ी में रह कर देश का काम किया है, देश को जगाया है, तो झोपड़ी पर महल बना बना कर आप देश को जगा नहीं सकते, देश में सच्ची राजनैतिक उथलपुथल नहीं मचा सकते, न समाजवाद ला सकते हैं न आजादी कायम रख सकते हैं। तो बड़े अदब के साथ मैं आप लोगों से अर्ज करना चाहता हूं कि जरा फिर सोचियेगा, उस सादगी, स्वदेशी, सच्चाई पर आ जाओ। बहुत ज्यादा कांग्रेस से क्या मतलब है। अरे जरा सच्चाई रहे, स्वदेशी रहे, सादगी रहे, इसी में हमारा, देश का, आपका, सब का कल्याण है।

SHRIMATI PURABI MUKHQ-PADHYAY (West Bengal) : Mr. Deputy Chairman, I rise to support the Appropriation (No. 2) Bill that has been introduced in this House. I come from the State of West Bengal which is known as a problem-State. There are so many problems, political, social and economic. It is high time that the Government of India had solved these problems without any delay. I left this House on Friday and went to Calcutta to attend some important meetings on Saturday and Sunday. I came back only yesterday. As soon as I reached my State, I found a pitched battle going on between the CP(M) workers and the students of the *Chulra Parishad* and the people were just silent spectators. What was the cause of this battle ? The General Secretary of the State Committee of the CP(M) was going to address a public meeting. The *Chatra Parishad* boys tried to dissuade the people from attending that meeting. They called a *hartal.* In a democracy every person has a right, every political party has a right, to observe *hartal.* That is a peaceful means of expression of disapproval of the activities of the CP(M). I may remind the House that when Dr. B. C. Roy was the Chief Minister of West -Bengal, he went to address a meeting in the district of Jalpaiguri. At that time the Communist Party (Marxist) was not known as such. There was the undivided Communist Party of India. They staged a demonstration in the district of Jalpaiguri in such a way that Dr. Roy had to leave the place and come out without addressing the meeting. At that time the Communist Party said that they had a lawful right to demonstrate. But when our boys in this particular case used that very right of demonstration for expressing their displeasure and called a *hartal* to be observed by the people, they were manhandled. They were manhandled by the CP(M) workers. The North DC himself was present. He himself manhandled the boys. Without taking any action, he himself charged the boys and girls with a lathi. He came down from his jeep, took a lathi and manhandled our boys and girls, and one girl was assaulted by the North DC himself. This is the state of affairs. This is the administration that is going on in the name of Governor's rule in West Bengal.

How long are we going to tolerate that? In the evening an 1NTUC worker, a very bright young man, was coming out of his house and was going to one of his relations who happened to be a lawyer. He was murdered by the CP(M) workers. They kidnapped him. Ultimately his dead body was found in a narrow street of Calcutta the same night. When I was there the dead body was not yet released to his relations. We met the inmates of those houses, ordinary houses, the people who did not have any political affiliations near about the Shraddanand Park—thr>t is the venue of the meeting of the CP(M)—and these hooligans of the CP(M) attacked those houses, raided those houses.

DR. K. MATHEW KURIAN (Kerala) : On a point of order. Is the word 'hooligan' parliamentary ?

SHRIMATI PURABI MUKHO-PADHYAY : That is for you to decide. These houses were raided, petrol bombs were used and the marks are still there and we met the inmates of those houses. They did not have anv political affiliation. In spite of that their

houses were nided. We met the Governor. Of -ourse he instituted an enquiry by two of his senior officers who were conne ;ted with the Vigilance Commissioner. 3ut these things go on in Bengal and there is absolutely no law and order. Unless some positive steps are taken to curb those lawless activities, there arnot be any peace or tranquillity in r y State.

SHRI MAHAVIR TYAGI ; But the Government vie *t* is that it is a social and economic poblem and so it cannot be dealt with m rmally.

SHRIMATI PURABI MUKHO-PADHYAY: I do not know why Mr. Tyagi is pi iniing this out. There cannot be a question about that. Of course it is an economic problem, no doubt, if you g 3 down to the root cause of this v uidalism, that goes on in Bengal in the name of political parties. The lc lg-standing grievances of Bengal, the ieplect done so long when even Mr. Tyagi was the Minister of this Governi lent, these are all contributory factor? for the utter lawlessness. Only the political parties are taking advantag of that factor. The Congress was v >ted out of power not only for the m sdeeds but, because of the frustration *at* the people. The angry young me 1 ind women you find all over the we id now are still there in my State alsi . There are the engineering graduate . who are unemployed. They are brilllar : engineering graduates. I know of a br ght boy who stood third in the exa nination and he is still unemployed and this is the fourth year of his unemplo} ment. This is one of (he reasons why the Naxalite activities have started from the engineering colleges of my State. Think of this problem and ta e into consideration the utter frustral or of the bright young men and women in my State who move from pillar to p >st without getting any job. I do not 1 'arae anybody for that. Mine is a very iensely populated State and about 150C people live in one single square mile in my State. In addition, peopl* from neighbouring States come to iengal seeking employment. On the ti p of it, about 40 lakhs of refugees wl o came from East Pakistan are n w concentrated in Bengal. These are all contributing factors for the economic deterioration of my State, for the economic crisis of my State and tie political parties are taking advanta.i e of this economic deterioration an! the economic crisis. '

To tackle this you have to deal with the economic problem of my State also. We have been neglected so long. Our schemes did not get through the Planning Commission, the N.D.C. or the Government of India at the proper time. They went on and on and correspondence went on and on culminating in utter frustration. Whenever a scheme was approved it was too late. People lost all faith. This is one of the reasons why I point out to the Government of India to tackle the problem of Bengal, primarily from the economic side. Not only it is a political problem but it is an economic problem also. I can give you the picture of the economic crisis that goes on in Bengal. If you take the national income of all-India, the rise is 26 % between 1960 and 1968. In Bengal it is only 18%. In the other developing States it is a rise between 30 and 60%. Coming to rise in agricultural income, all-India rise is between 1960 and 1968, 10% and ours is only 5%. In Punjab, Gujarat and other States it was about 30%. The *per capita* income in Bengal in 1967-68 was Rs. 342, in 1966-67 it was Rs. 334 and in 1969 it shows a downward trend, not only because of other reasons but mainly because of political reasons and you know what are the' reasons. The UF Government came to power and they exploited the labour and they exploited the situation. They came in the name of friends of the peasantry, labour and the poorer sections of the people but what is the picture there today ? The man-days lost throughout the country in that period were only 1 crore and 66 lakh days and out of this, one crore was the figure of Bengal alone. This was the regime of the UF Government. Due to the large number of industrial disputes, closures and lockouts, the figure of employment came down and down. From 1967 to 1969 the picture will show how it stood throughout the State about the man-days lost. In 1967, the number of factories closed were 438, number of employees were 1,65,000 and the number of man-days lost were 50,16,000.

DR. K. MATHEW KURIAN : If you compare it with the earlier period what does it show ?

SHRIMATI PURABI MUKHO-PADHYAY : I am giving the year-to-year figure. The number of those factories in 1968 was 417, the number of employees was 2,63,000 and the number of days lost was 7,23,000.

SHR1 K. P. SUBRAMANIA MENON (Kerala) : At that time there was President's Rule.

SHRIMATI PURABI MUKHOPADHYAY : The President's Rule is going on to-day also. It has not improved the situation.

In 1969 January to September closed factories 710, employees 6,45,000, man-days lost 8,05,049. This is the state of affairs of my State. As against the total 1,166,000 man-days lost our was one lakh. Scope of employment in different factories; the number of persons employed in 1966 in different industries was 8,40,000 ; in 1968 it came down to 2,17,000. But during this period in all India 10 lakhs of persons got new employment.

Now, what about Calcutta port ? In 1951-52, 8.56 million tonnes of goods moved through Calcutta port whereas at that particular time in Maharashtra 7.5 million tonnes moved. In 1969-70 we lost this position and we came fourth in order : instead of being first we came down to the fourth position. In 1960-61 7.20 million tonnes was our figure.while Maharashtra was 16.50 million tonnes. And the capacity of Calcutta was 2.5 million tonnes per day but in 1969 only 6.9 million tonnes moved through the port throughout the year.

Sir, Shri Siddhartha Sankar Roy, our Leader of the Opposition in the State of West Bengal, gave a detailed note to the Government of India asking for an immediate solution of the economic crisis in West Bengal. I hope the Minister in charge has got a copy of that note. To mention a few of the points, may I ask the hon. Minister, what is the controversy that is going on about the circular railway ? I have every confidence in the sincerity of the Railway Minister but why again try to bring in a controversy as to whether we will have a circular railway or a tube railway. We want both; that will solve the traffic problem of my State. Already Rs. 3 crores have been spent and I think most of it was spent on the survey for the circular railway. Mr. Parima! Ghosh with his experience as Deputy Minister of the Department has given a correct view of the whole situation in West Bengal. I need not waste my time in this House reiterating the same thing but what we demand is, without any delay let the circular railway come into existence and let also a survey be undertaken for the tube railway.

Sir, about the Calcutta port, as I told you, it is a congested port and so long as the Farraka Barrage does not come into existence steps should be immediately taken to see that conditions in Calcutta port are improved.

Then there is housing difficulty in the State of West Bengal not only in Calcutta but also in the rural areas. We have asked for two lakhs new buildings to be put up in Calcutta and roundabout the city not only for the middle class people but also for the lower middle class people and for the labourers. I do not know how many units have been sanctioned here. We would utge upon the Minister to see that the housing problem which is one of the socio-economic problems in Calcutta and in State should be immediately solved. The LIC should be approached for help in the rural housing scheme.

There is acute shortage of filtered water supply in Calcutta and the neighbourhood. We are getting only 18 millions gallons per day and I think with a population of 65 lakhs in Calcutta and greater Calcutta new sources should be tapped for augmentation of the drinking water supply in Calcutta and other areas.

Wc come to the question of Haldia. There is immense scope for setting up new industries in Haldia. I would urge upon the Government of India to see that Haldia is developed on proper lines and more and more industries are set up, both small and medium, in that area. In this connection I may mention about the Durgapur area where the political situation is very acute. The atmosphere prevailing roundabout Durgapur is not helpful for setting up more industries in that area but it works as a vicious circle. Frustration gives rise to political vandalism and non-implementatiOn of different industrial schemes gives rise to frustration and frustration again comes back as a form of vandalism. Some scheme should therefore be formulated immediately to tackle this problem there.

In this connection I would like to report to this House two incidents of Naxalite vandalism that is going on in the State. Sir, the Principal of the Shibpur Engineering College was forced

to come out from his office and he was forced to walk ibout for 90 minutes in the campus a' d he was also forced to shout Naxalit slogans. After that the Principal te; dered his resignation but what did the lolice do ? The police arrested ten students and they were immediately rele; sed. When this vandalism was goii g on in the campus the police used only tear gas shells, ten of them, while he boys used openly arms and lethal weapons. Now, there is only one thing. Either you rule or you abdicate. I believe in that principle. If you alio v things to deteriorate further, not on] ' it is a question of danger to West Bengal but it is a danger to the whole of the eastern region. If West Bengal roes today the eastern region will go with us and the whole country will go t wnorrow. So I give a note of warning to the Government of India to take co niiance of this danger that is facing us. the danger of interna-tional communis! i, rhe danger of Naxa-lites. It is a qi: ;stion of high treason. The Constitutio \ is very clear about dealing with cast ; of high treason. We should look at t lis question in its proper perspective. It is not a question of ordinary vandalism. These Naxalite activities are much more than ordinary vandalism. It *ir* a question of high treason and let 1 lis question be tackled in that light.

Thank you.

SHRI V. RAJU (Andhra Pradesh) : Mr. deputy Chairman, Sir, I am very grate nl to you for having given me this opportunity. I am making the so-called mai len speech even though I had the opportuiity to just participate on a mino matter the other day. Sir, from my Slate I used to look at the Centre thiough a telescope but now from here would like to look at my State throu; h a microscope and see how it looks like. At the same time I do not want hat the high level of the debate in this august House should be reduced in ts importance by importing any Stale matter here. Yet I should add to he information of this House since what is going on in the States should bi of greater importance to Parliament then what happens in the House or here in Delhi. I am afraid there is no proper communication medium and we are not having in our possession that information which we really need to tike bold decisions. Sir, in this country for the past twentytwo years we have had a duality in our system. There is now and then a campaign to talk in terms of polarisation.

I do not know whether they mean it seriously or they want to create a con-troversy over that subject. We are a continuing nation. We are a great nation. We have an old civilisation. In my view the three great civilisations which survive are the Chinese, the Indie and the Egyptian. These civilisations have contributed to the growth of the human personality and we cannot just identify modernisation with Westernisation and then say whatever is Indian is taboo, that it is not in tune with the time. So, this duality or dichotomy which we have has to be appreciated. Harsh words will break no ice, nor party recriminations. The hard facts are known.

We have a mixed economy in the field of economics, whether it is public sector or private sector, what$^v$ is of importance to the common man and the taxpayer is efficiency in its functioning. He is not very much interested as to who manages it, but he is worried about how it is managed. While posing the question, I suggest that a healthy method of competition must be present in the public sector. A suggestion has been made that these giant organisations should function efficiently and effectively and for that purpose centralisation is not good. In any democratic polity there must be decentralisation. While taking note of this fact, we find that the steel industry in the public sector is under a single management. Let there be more than one. It was there previously and let there be a healthy competition.

It should be accepted that mixed economy will be there for a long time to come.

Now, in our social life even among our youngsters, even among our students, we find a religious bent of mind, instead of a scientific approach. Before the examinations the student must have studied something. He must have committed something to memory and after having gone through the test he would visit the Tirupati "hills and get his head shaven and then come back. It cannot be explained by any student of science. We know very well that many among the politicians depend too much on astrologers and i even those who aspire for ministership

fShri V. B. Raju]

do the same thing; unfortunately, politics has not yet become a complete science. It has not developed as natural sciences. Politics we understand in a wrong way, that it is an art of jugglery to manouvre, 10 achieve power and to retain power. We have not yet developed politics into a science, we have to accept the fact that the emerging generation has to soon come out of the religious obsession and dogma. We may tolerate this for some time. ' That is why we see this dichotomy when we talk about major problems. It is no use taking up extreme positions. The search for truth must be there. We should not take to extremes. This is not a question of compromise.

After a few day's stay in Delhi I find that what is now being acted upon is not an approach for a decision but for a consensus. I ask which door I should knock at to get a decision and I do not know the person who can take the decision and say, thus far and no further. If I meet 'X', he would ask if I had seen 'Y' or not. He is interested in knowing what 'Y' is thinking about it. The ruling party as it is constituted today is not in a position to take a decision. That is No. 1. Secondly, even if it is capable of taking a decision, it is not sure whether the decision would be acceptable and it could be pushed through. That is the unfortunate situation through which we are passing today. This consensus business is very dangerous for this great nation. An approach to consensus means refusal to take a decision and refusal to assume responsibility. We must take a decision. Only when we take a decision and act upon it, we will know whether we have been correct or incorrect. One who does not take any decision is never wrong because there is nothing incorrect or Tight about it. We have the mixed economy or approach to what you call the economic philosophy. When we are trying to bring about changes, we shall not lose our personality, we shall not lose our identity and we shall not lose our stand.

I may not have much time to speak on many matters and I would like to confine myself to two or three important things. In Bombay the ruling Congress committed itself to a certain line of approach for a socio-economic change. The country has been waiting with eagerness that the new thought will be presented to inspire the people to action. The same old phraseology, verbiage and the same old long statements, and resolutions, to which the Congress had been accustomed to for so many decades are there. I belonged to the Congress Party and I had to leave the Congress organisation which I had built with my own sweat and toil, in 1946, in my State. It is not for power. I resigned from the Ministership. I came out. I left the party because I found the Congress getting far away from the people. It is not the case with the Congress alone. The same thing with other political parties too. I should not be misunderstood when I make an observation of this kind that every political party is now struggling for its survival. It seems to me that we are passing through an age of "survival politics". It is not a politics of commitment. It is not politics for fulfilment. It is only how to survive politically.

Our value is underquoted in the market. The reputation of a politician, the reputation of a political party is underquoted today. It is not the same standard. The common man in our village, if he finds actually a scoundrel misbehaving, will make this observation: "यह आदमी मालूम होता है पालिटिकल है।" इस 'पालिटिकल' शब्द का कितने गलत तरीके से इस्तेमाल किया जा रहा है।

If you go to an intellectual and if you enter into a discussion with him he says that the politician is undefendable and that the political parties are unstable. He does not realise that we have a political democracy and it is the party that should rule. It is not the individual. It is not the family. He cannot expect again the Nizam to be restored. He cannot expect the Maharaja of Bikaner or the Maharaja of Mysore to come back and rule. It is only a political party which can do it. He does not realise that the political party is a new institution of the twentieth century which has come to stay and it has to actually deliver the goods. Now, it is for us to restore that respect and restore confidence in the people. Actually as Members of the Upper House we should behave as statesmen. The age of the politician is gone in my view. As is well known, the politician looks to the next election, where as the statesman looks to the next generation.

Sir, many of oar Chief Ministers in the States, who teem to have become very powerful and very strong politically in the year 1969 after the Congress break-up ha started, do not seem to realise this, ani; the groups they have built up are rea Ly political groups, based on the definition I have placed before the House, so that they can take money fror, the rich and votes from the poor, promising both. This attitude of our leadership in the States,— whatever type of Government it may be, whether it is Swatantra Party, whether it is Or; anisation Congress or the Ruling Congi ;ss or for that matter whether it is the Marxist—it makes no difference—whent /er it uses such progressive ideokgy, it is only to snatch votes fror the gullible and the poor. The time has come when a statesmanlike approach is necessary, to start with, fror the Centre, from Delhi. I see he e the speeches are very interesting, ^ery enlightening. But at the same tim j I find Members speaking with s >me vehemance and stigmatising here and there. I am not criticising. . . *{Interruption).* We used advise the Memi-ers of our House in the State to go a id watch the proceedings in Parliamer t and learn something and come back -nd see that the level of the House is raised. In fact, we have come from the States with little experience from here, and with limited achievements. O le thing must be said. The thinking of a statesman must be in tune with the times. What is the age through which we are passing? Are we informei about the great achievements of the age ? Pandit Jawaharlal Nehn., used to say and we do remember :

बच्चा होने पर एक लिबास बनाया और 25 साल की उम्र में भी वहीं पहनना चाहते हैं। फिर क्या होगा फट जायगा।

We are trying t » use the same old instrument for so jtion of new problems. We have not taken to the scientific approach. We till depend upon the sentimental approach. Have we recognised this age ? This age, particularly the 20th centun , has given humanity three great achit vements : one is the atomic fission ; tlie second is the space conquest; the third is the break-up of the genetic structure. These three are revolutionary things. Our youngsters are not informc 1 of these things. We do not talk ab< ut these things. The youngsters only know about "Aya •Rams" and "Gaya Rams". In the newspapers also we see in the front page, deaths and fall of Governments.

The other day I was addressing a big public meeting in the town called Warrangal of about 30,000 young people. I was presenting them an idea that they should approach life in a scientific way. '"What scientific way ?" immediately an youngster retorted. "You are asking us actually to t£ke to *SatyagraJia* and to use our moral force. If I perform *Satyagraha,* nobody reports it in the Press. But if I burn a bus, immediately it is reported and the Prime Minister recognises that there is a movement". The non-response—I call it that way—to democratic action, to a democratic urge by the powers that function is frustrating the young mind, and today if many students of engineering and science have* joined the Naxalite movement, it is because they are disappointed with the system.

Before I conclude, let me place this idea here. The three political problems that face us are : one is poltical instability ; the second is political corruption ; the third is the mediocre content in the Government, or the inefficient Governments. Those persons who could actually manage to keep half a dozen M.L.As. with them or those who could actually get some material and human support for the Chief Minister find a place in the Ministry, and not because they know about things. These three things are not peculiar to the Indian conditions or to the Indian nation. They are the result of a system. The time has now come for us to examine whether the parliamentary democratic system, whether the Cabinet type of system, is responsible for the instability. That is number one. What is called instability or stability is not in the actual sense but it is only in physical terms. If it is 51 per cent, it is hundred per cent. If it is 49 per cent, it is zero. Then the question is how to keep 51 per cent. Everybody knows how to keep it, and the one who has kept 51 per cent by hook or crook is the most successful Chief Minister. Now by our actions this interpretation we are giving to this democratic system. This has got to go. It is not 51 per cent or 49 per cent numerically that should determine the fate ol. democracy, but something more than that.

[Shri V. B. Raju] . Secondly, why is there so much corruption in elections ? It was debated here. I think it was pointed out here about political corruption, about money used in the indirect election to the Rajya Sabha. Why is it happening? Because if I become a Minister, I can confer favours. So, people are there to finance me. It is a question actually of exchange of value. They elect me, I become Minister, then I shower favours on them. This must go.

The third thing is this mediocre element in Government must allow place to intellectual elements, to experts. Something of a Presidential system is needed. I am not immediately advocating it. . .

AN HON. MEMBER : Democracy is the rule of mediocres.

SHRI V. B. RAIU ; The level of a society has always to rise as the level of a river in flood. It has got to rise; otherwise there is no progress.

Now only one thing I would like to say about a bigger affair than the ones to which 1 was referring. It is something about our foreign relations. I am happy that in the last two decades we have maintained such a happy relationship with our immediate neighbours. It was said by Kautilya about two thousand years ago that the worst enemy of any country is its immediate neighbour. A country which does not take care of its relations with its immediate neighbours is actually working for its own peril. I am happy that under the •policy of the present Government, the attitude of the present Government, we have been able to secure better co-operation from our neighbours but much more remains to be done. But in matters far off I would only suggest that • we should not poke our nose too much. People do not like that we should talk about them so often. We could say something only when necessary. In Shri Nehru's time he of course very tactfully and with a purpose to raise our level of thinking tried *to* influence us to evince greater interest on important world matters. I would conclude now by saying that we have not paid much attention to our domestic matters or to our regional matters. The time has come, for good or bad, when we should give some attention to matters I relating to Asia and Africa. We know much more of European history than I the history of Nepal. We were never taught in schools the history of Nepal or even the history of Deccan. I was actually taught the British history. The history of the second half of the 20th century is the history of the struggle in Asia and Africa. Therefore, let us see that our big nation evinces more in-sst in regional matters and regional co-operation than matters which are far off.

SHRI U. K. LAKSHMANA GOWDA (Mysore): Mr. Deputy Chairman, the previous speaker, Mr. Raju, has very eloquently stated about I the political situation in the country. Since along with the political situation the economic situation has not improved since the last Budget it is not possible to suport this Appropriation Bill. To start with, I would like to say that in spite of all the high hopes held out by the ruling party since probably the split came and since the last Budget, I do not see any improvement in the economic situation or the political situation in the country either in the sphere of industry or in agriculture or in any other.

4 P.M.

And so, it is not possible to support this Bill.

Coming to the economic situation, instead of improvement in certain spheres, I find that there has been considerable deterioration. So also in the political situation. As Members have already pointed out here, I would like to start with the borrowing position of this country. A glance at the Appropriation Bill and the Budget shows that we are completely steeped in debt and I do not know really—if this sort of borrowing continues, how long we are going to survive as a nation. Suggestions have been made here and I am glad that the hon. Minister, Mr. Khadil-kar, has agreed that he is going to propose in the appropriate time—I hope the appropriate time will come very quickly and shortly—that some sort of legislative measures will be introduced to see that under the provisions available under the Constitution there will be a limitation on governmental borrowings. And I would like to support all the Members who have spoken about it, and I do not think there will be any objection to it from any quarters. It wqs also suggested, I understand, by

the Public Accounts Committee, and I am glad that the hon. Minister has accepted the sugiiestion from this side.

Likewise, still, after three Plan periods, the expenditure is rising in the non-Plan part. We have always been preaching economy to the industries, private sector and the individuals. But there does not secim to be any effort to bring about economy in governmental spending. This must be given serious consideration. II was pointed out here yesterday that st ruling from the First Plan coming up ro the Fourth Plan, the non-Plan expenditure has come up to something like 58 per cent or more. So, this is an urgent matter to which the Government should give consideration.

Again, we are still lagging behind in the sphere of irrigation. Up till now, we have been able to complete only 22 per cent. wher the irrigable lands in this country form over 50 per cent., India being a large arid country. Rural electrification is lagging behind. We have been ;ible to complete only 15 per cent of villages in regard to rural electrification. Rural and urban water supply and primary education, these have not been brought up to the standard which the Government and all the political parties desired over the last 20 years. I would like to say here that provision oi drinking water, housing, clothing, primarily education, etc. were part of tho minimum programme which was proc[1] aimed both by the undivided Congrest, and also, after the Congress split, by the Indicate and Syndicate sides. These are the minimum requirements and the Government has not been able to tackle them properly. And further, even half of what was proclaimed is proposed to be achieved...

SHRI MAHAVIR TYAGI : On a point of order. When the Appropriation Bill is discussed, I think, conventionally, it is essential that some of the representatives of the Finance Ministry must also be here. The hon. the Education Minister is here. He will educate us. But what about the financial matters ? Ministers belonging to the Finance Ministry should be here. It is essential.

SHRI AKBAR ALI KHAN (Andhra Pradesh) : Mr. Khadilkar was just here.

SHRI MAHAVIR TYAGI: I wish my hon. friend could take over the portfolio of Finance. We will be very happy.

SHRI BHUPESH GUPTA: My friend is mistaken because if you could do it with deficit financing, you can do it with deficit Treasury Benches also. We are doing it now with deficit Treasury Benches just as deficit financing.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : What is meant by deficit Treasury Benches ?

SHRI BHUPESH GUPTA: Here, Sir, is PL-480 to meet the situation to some extent.

MR. DEPUTY CHAIRMAN : Of course, one representative of the Government or the Treasury Benches is present in the House. But I feel that when the Appropriation Bill is being considered by the House, it is essential that the hon. Member in charge of the Appropriation Bill should be present in the House. Anyway, as some hon. Minister is present in the House, I hope he will take down notes of the points that have been raised by the hon. Members, and pass them on to the hon. Minister when he comes back here so that he can refer to them and reply to all the points.

SHRI BHUPESH. GUPTA: Who takes down the notes ?

MR. DEPUTY CHAIRMAN : The representative of the Treasury Benches.

SHRI BHUPESH GUPTA : I want to know who will take down the notes.

AN HON. MEMBER : Dr. Rao.

SHRI BHUPESH GUPTA : He was a good student.

SHRI AKBAR ALI KHAN : He has been a good professor also.

SHRI U. K. LAKSHMANA GOWDA : I hope the Treasury Benches have taken note of my suggestions here. I see Mr. Om Mehta running about. I thjnV he is making some arrangements to bring the concerned Minister into the House.

SHRI MAHAVIR TYAGI: We are maintaining the quorum, not they. Suppose we had gone out, there would be no quorum. They should maintain quorum and decorum also.

SHRI AKBAR ALI KHAN : We are all the same, Mr. Tyagi.

SHRI OM MEHTA (Jamrnu and Kashmir) : Sir, Mr. Khadilkar was sitting continuously for the last three hours.

SHRI U. K. LAKSHMANA GOWDA : Shall I wait till he comes back ?

MR. DEPUTY CHAIRMAN : No, no.

AN HON. MEMBER: Let the House wait for him.

SHRI BHUPESH GUPTA: Cry m the wilderness.

SHRI U. K. LAKSHMANA GOWDA : At least, there are some in the Opposition whom the Government will listen to and you are one of them.

MR. DEPUTY CHAIRMAN : Mr. Gowda, there is little time for you.

SHRI U. K. LAKSHMANA GOWDA: Sir, several minutes were taken away by those interruptions which were very valid interruptions.

SHRI OM MEHTA : We will listen to him.

SHRI BALKRISHNA GUPTA (Bihar) : If he is reasonable in the same way as Mr. Bhupesh Gupta is, the Government will listen to him also.

SHRI U. K. LAKSHMANA GOWDA : As I was saying, whether this programme of the minimum requirements would be achieved by 1975 or not, I do not know. With all this stress on socialism and new approach to the problem if the Government is not able to provide these minimum requirements which were expected of the undivided Congress, I cannot give any praise to this Government.

Further, everyone in this country is talking shout socialism and Green Revolution in agricuture. We all know what it is. Certainly there has been improvement in .agricultural production and particularly in places like Punjab. You can "take kudos for the Green Revolution only if you keep pace with that. Unless the Government continues to keep pace with improvement in agriculture, I do not think the same position will last long.

I would like to mention here—we talk about the Green Revolution. What has the Government done about providing the essentials for agriculture, things like fertilisers, chemicals ? We see that we still import fertilisers in spite of the fact that we have fertiliser factories. I do not know what lias happened to their production? We are still importing fertilisers whose prices are going up, and thanks to the previous Budget, there was an additional duty on fertilisers. How can we expect that the Green Revolution would continue and the smaller farmers would benefit and they would work hard to produce more?

Then, again, Sir, it is a matter of urgent necessity that we provide sufficient incentives for the agriculturists to have higher agricultural production. Sir, there should be a price policy so that agricultural prices should not be allowed to fall below a certain level because all the other prices of consumer goods in this country are spiralling up because of the inflationary tendency in the budget. If we do not do this, the agriculturists cannot produce more and cannot make both ends meet. This is a matter which has to be taken very seriously.

Recently, there has been a heavy rise in the price of copper sulphate, and I put a question. The answer j?iv'en was that there was rise in the international price of copper and we have not been importing it because we have got sufficient capacity for copper sulphate production in this country. If sufficient copper sulphate is produced in this country, then why has this price gone so high ? We should come to the aid of agriculturists.

I now come to plantations. We know that plantations of tea, coffee, rubber and chromium are some of the most important traditional exports from our country and they need special attention. But what has happened is that we find that tea exports have fallen and that Ceylon has taken a march over us and this is all due to the wrong policy of this Government for the last several years. They never gave relief for exports ; they put high export and excise duties and now they have tried to do away with them...

MR. DEPUTY CHAIRMAN : Yoa have taken 14 minutes.

SHRI U. K. LAKSHMANA GOWDA : Now Ihey say that ibis production is low because of this, because of th;it. But now I am happy to say and I congratulate the Government that they have come up with the re-planting sclsmes and I find that for tea and rubber a certain amount of subsidy will be available. But it is not available for coffee.

Agriculture is not like industry. If a factory goes off, it can be brought back to production quickly, but if agriculture is neglected, you cannot expect to bring it bf.ck to production for many years. It takes six to eight years. That matter should be taken note of.

Sir, I would like to mention here that even rubber we are still importing—all types of rubber. This is because we have not been able to put up production of natural rubber up to that level. I would like t > mention that the introduction of weilth tax has a special significance for plantations. I referred to this matte last year when Mr. Morarji Desai moved a Bill for inclusion of agriculture under wealth tax. Not that I am opposed to wealth-tax ; but how it should be applied to agriculture. Sir, what has happened is that during tie years the rate of wealth tax ha:' risen from *i* per cent to 3 per cent to 1 per cent to 3 percent in the present budget. And what is its effect on agriculture? Here, Sir, I would like to refer to Prof. Kaldor, the great socialist, who was called here to advise our Government a few years ago—it was during Mr. Krishnama-chari's time. He said that capital formation should be encouraged. If there has to bo any tax, it should be on luxury sper; dings, on wastage. So he suggested fiat wealth tax should be from .3 *pt* i cent from the lowest level and rise oily up to 1.5 per cent.

Now, I woi Id like to mention here some of the s fecial features regarding plantations. IV[1] rs. Gandhi the other day announced in the other House that she had provided exemption for farm houses. If w have a farm house, whatever its vilue, it is exempt from wealth-tax. Last year, I suggested, Sir, in the tea or coffee or other plantations there are statutory obligations like building of workers' houses, staff quarters, hospitals, schools, creches, etc., and these should be exempted. I do not see any mention of these. • These are statutory obligations and if these are not implemented, the producers will be prosecuted ; they will be penalized. I would request the hon. Minister, Mr. Khadilkar, to kindly take special note of this and see that exemptions are provided for these. Even statutory Boards, like the Coffee Board, where there are four labour representatives, have unanimously passed a resolution that this should be done. Also, they should be very careful about valuing agricultural properties in general. Valuation of agricultural properties cannot be done on the basis of urban proper-ties because fluctuation of crop9 is so great, and any valuation of that, I would suggest here, should be based on an average of 6 to 8 years' crops and profits so that with a sliding average it will come to a proper average valuation. It should be seen that the agriculturist will have sufficient incentives in this country so that he can make his contribution to this country.

I have got quite a few points. . .

MR. DEPUTY CHAIRMAN : There are other Members also who want to speak.

SHRI U. K. LAKSHMANA GOWDA: I would like to mention here that so far as public undertakings and also Commodity Boards are concerned, much has been spoken about them, and I do not want to go further into it. Whatever the structure, which is necessary, if they do not make a profit or even break even in costs, we cannot go on subsidising. In this connection I would like to suggest that there is a lot of red-tape interference and governmental delay which is resulting in lack of confidence in the public sector and the Commodity Boards. I would like the public sector to prosper; I am not against nationalization at all. But I would like to mention here that whatever you profess must be taken very seriously and acted upon. Efficient management should be introduced.

As an example, I would like to mention here that in the Coffee Board— this is how the Government function— the Chairman's post fell vacant some-time in November and another place from the representatives of growers fell vacant in July '69. It is said that the normal consultations are going on for filling up the vacancies; these have not

[Shri U. K. Lakshmana Gowda]

been filled in yet. Indeed, there is some political manoeuvring going on. Probably some political appointment is being thought of. It should not be so. I would request the hon. Minister to take note of that. I addressed a letter to Mrs. Gandhi in this connection in January, but till now nothing has been done about it. Sir, ten months have been taken for consultation, and the members' term is only for three years. Out of that ten months are taken for consultation! Why should there be nominations for the Boards ? Let them go back to the earlier position when the growers elected the growers' representatives and the labour representatives were elected by the National Trade Unions or in consultation with the National Trade Unions. This system of nominations should go and there should be a rule {hat whenever a place falls vacant in Commodity Boards that should be filled in within, say, two months. I hope the hon. Minister will take proper note of it.

MR. DEPUTY CHAIRMAN : Please finish. No more now. You have taken more time. Please sit down now. I have already given you seven minutes more than the time allotted.

AN HON. MEMBER: Let him...

MR. DEPUTY CHAIRMAN : He is raising new points. Had he concluded, I would have given him more time.

SHRI U. K. LAKSHMANA GOWDA : Only one minute.

MR. DEPUTY CHAIRMAN : I am prepared to give you some more time provided you conclude and do not raise new points.

SHRI U. K. LAKSHMANA GOWDA : I would like to speak on unemployment and I will take only one minute on it and then close.

Sir, another problem in this country is the rising unemployment problem. If we have a look at the figures we find that we have to give employment to at least 4.6 million people every year, but we have been able to provide employment for only one million people. It has been reported in this House that the report on unemployment has said that by 1978 the number of unemployed people will rise nn *tn An* m;m,». How are we going to solve this problem particularly when a serious law and order situation is sure to arise as a result of this large-scale unemployment? There is frustration everywhere. The educated people are not in a position to get jobs in this country. If we cannot provide them jobs, with this minimum need, what is the use of talking about socialism or about progress? I would like to say that very serious note should be taEen of this problem of unemployment. We cannot say that we can solve the problem of unemployment or the problem of law and order by the method of repression or by adopting some such measures. A political and socio-economic solution should be found. The main reason for the problem of law and order is the lack of employment opportunities for the younger generation which is coming up. Thank you.

SHRIMATI USHA BARTHAKUR (Assam): Mr. Deputy Chairman, Sir, while supporting the Appropriation Bill, I would h'ke to make some of my observations and constructive suggestions. At the outset I congratulate the Government for making various schemes for the improvement of the rural areas and for the removal of illiteracy among the masses,. But I must say that we have not been able to proceed rapidly with these schemes as we expected. We feel disappointed when we see the pitiable conditions of the village people in regard to their education and health. If we really want to develop the rural areas to grow into a socialistic pattern of society, stress should be laid on the medical and educational sectors of the rural areas. It will not be an exaggeration to say that the people of the rural areas are completely deprived of the medical and educational attention of the Government. Even today the pattern of medical attention in the rural areas requires vast changes. The establishment of well-equipped hospitals in the backward areas of the thickly populated places Is urgently needed in order to provide better medical facilities to the rural people. In some villages we find that there are dispensaries, but there are no doctors and no medicines. Rural health conditions cannot be improved since the medical attention or the Government is mostly confined to the urban population. It seems that 82 per cent of the rural population is almost untouched as qualified doctors are mostly urban-oriented due to lack

rural dispensaries and health centres. There should be a compulsion imposed on the medical students that for one or two years after their study they should work in rural areas.

Then, Sir, transport facilities and residential accommodation should be provided to the coctors posted in the rural areas and they should also be given special allowances. There is also a dearth" of jemale doctors in our country to work amidst the village women and no special arrangement has been made up iill now in order to solve this problem.

In India even after seventeen years of planning we hrve failed to eradicate illiteracy^ On th< contrary, the number of illiterate people is increasing year after year in the villages due tp lack of educational facilities and high growth rate of population. If we want to see our count y economically developed, we cannot ignore the development of this mot vital sector of our economy. So I request the Government to take some serious steps to make the village people enlightened in all spheres of lie. And" to do this, the spread of education in the most backward places :s the real key. For this a substantial mm is required to be spent, no doubt. But I am sorry to find that instead of giving more funds to the heads of education, the allotment for educaticn has been drastically cut in the Fourth Five Year Plan. So I request the Government to set aside a liberal amount under this head as the success of all oar socialistic schemes depends on how die people can accept those schemes through their education.

Sir, the counry is facing today another grave problem, that is the population growth. Population growth cannot be arresttd by mere persuasion and coercion. Crores of rupees have been spent on implementing the family planning programme without any perceptible effect. According to the latest birth statistics, ev;n today, 1,740 babies are born everyday in Assam. Though the Government has been exerting all its efforts and has been spending a huge amount on it, there is yet a wide gap to be bridged before we reach the goal. There is a general impression that the present programme is heavily clinical, governmental and bureaucracy-oriented and is not matched by support from the non-governmental sector. It is time that the Government thought to gear up voluntary efforts through adult education programme in a planned manner to accelerate the tempo of people's participation in accepting and implementing the family planning programme.

Sir, social changes cannot be brought about by mere legislation or governmental actibn. The motivation of the plan should not be stagnant in the towns; it should not be limited only to the educated people. It should go to the masses in the backward areas. You should impart into them all kinds of general knowledge of health and hygiene, economy and prosperity in a planned family life. So, the implementation of the family planning programme and adult education scheme should go together if we want to bring success to the family planning programme which, I feel, has not been done up till now.

Though we feel today that we are in a safe position in regard to food production, the economic condition of the masses is not at all satisfactory. Due to high prices of the daily commodities, the people of the low-income groups are unable to meet their both ends meet. To supplement the family income, the mothers, the wives and tha sisters and brothers, are all anxious to utilise their capacities doing some small industrial work at home over and above their household duties. For this they want some Government help. The Government is also coming forward with schemes for small-scale industries. But in order to get help from the Government, there are too many formalities to be completed with the result tha uneducated people feel helpless in pursuing their avocations and ultimately give them up. So I request that soma simple method should be evolved by the Government to encourage the uneducated people to come forward and utilise their energies by engaging themselves in some small-scale industry thereby improving the economy of the country also.

Unemployment of the educated girls has also become a headache along with that of the educated unemployed boys. If we want to. build up a healthy nation, if we want to bring about a social reformation, special stress should be laid on the employment of the educated girls so that 50 per cent of the manpower which remains now mostly unutilised, can be utilised for the cause

[Shrimati Usha Barthakur]

o£ the nation. It is seen that as the marriage age of the girls rises for various reasons, the girls completing their education are to sit idle at home today. Their education, energy and enthusiasm have been wasted. The Government should give some thought to this. As teaching is the suited occupation to the women, I feel the post of teachership in all stages should go to the educated women according to their capacity. If a mother can teach her eon properly, I think the student unrest in our country can be solved to some extent. Of course the economic condition must be improved along with it. To inspire the masses, specially the village women, the educated girls of the town and the urban areas should be posted in the village school giving special facilities. There are so many promising girls in our country and unless the Government utilise their capabilities, their energies, etc. the nation will never be strengthened. So I request the Government to consider about all these factors along with the passing of this Bill if we want to go speedily to reach the socialistic goal which is our ideal.

MR. DEPUTY CHAIRMAN: Mr. Samad.

•SHRI A. K. A. ABDUL SAMAD (Tamil Nadu): Mr. Deputy Chairman, I thank you very much, Sir, for giving me an opportunity to speak here in Tamil, one of the oldest languages in the world, and also the language of 4 crores of people. I thank the Government, Sir, for making this arrangement. Whenever Members have spoken in their mother tongue I have also desired to speak in my mother-tongue. I am glad, Sir, that that wish is being fulfilled now.

The Government has now sanctioned the Salem steel plant and also the Kalpakkam atomic power station. I offer my thanks, Sir, to the Government of India. Similarly, I request Sir, the SJethusamudr'am Canal Project should also be sanctioned as it will be very useful for the general improvement of India.

We have recently celebrated the Gandhi Centenary Year. Tamil Nadu stands first in following the principles and ideologies of Mahatma Gandhi. For example, the implementation of prohibition can be quoted. If this were to be made even more successful, the Central Government must come forward to grant whatever is being demanded by Tamil Nadu.

Regarding food production also, the efforts made by Tamil Nadu are being praised by agriculturists from foreign countries to increase the food production by two times, the Tamil Nadu Government has the Cauveri and Pen-nar project at a cost of 40 crores of rupees. If this can be implemented Tanjore alone which is supposed to be the granary of Tamil Nadu can meet the demands of Kerala. Sir, in this connection also I request that the Central Government should help Tamil Nadu to the extent possible.

We can have improvements in all fields if we can have and maintain peace. We are spending near about 70 crores of rupees on the police department. In spite of that, are we able to maintain that peace? Some two years back, there were nearly 370 riots, communal riots in this country. But, last year the Home Minister announced there were 511 riots. This is at the rate of two per day and the Government should think as to how far this is good for the country. Recently, Sir, in Chaibasa near Patna, in the communal riots 25 Muslims were murdered. Dr. Bhai Mahavir said that the Muslims were responsible for this. If they were themselves to be the victims, are they fools to have started this ? I would like to ask this, Sir. Actually some elements are working to wipe out the Muslims.. The Government should take serious action against those people, Sir.

The recent riots in Ahmedabad made some great people to bow down their heads in shame and it has earned a bad name for our country. There is a complaint that the relief promised to the affected people in Ahmedabad has not been given. Those who have become widows due to the riots have also not been paid whatever was promised to them. These people are even afraid to come out to make their claims. The _ Government should change this position and do the needful.

Mr. Deputy Chairman, I would like to. say a few words about All India Radio. Before gelling independence the Quran was translated in the regional languages. It was broadcast in

♦Original speech in Tamil.

Tamil also. Aft< r freedom it has been stopped. But, it has not been stopped in all parts. Ft >m Delhi station it is being broadcast tp Arab countries. Even from Kozil ode station it is being broadcast, from Tamil Nadu it is not being done. Tl is double standard should not be t ^ere. This is what 1 would like to pc nt out to the Government. Also, in a whole year only two hours have been allotted for Islamic programmes. In neighbouring Ceylon, they have allotte i two hours per day. People from Ta< lil Nadu listen to Radio Ceylon 01 ly. So, arrangements should be made Sir, to broadcast Quran from all s itions in all languages.

In the educati >nal field also, in our country which b asts of secular education, text-books containing fables and philosophies of ne particular religion are inserted and. Sir, the minority community is no happy over this and they feel sorry f r it. In this connection, the DEENi TALIMI COUNCIL report has been submitted to the Government. The Go 'ernment has appointed a Committee and that committee also has gubmitte*. a report to. the Government. I wou d like to know what action the Gove "nment has taken on that report and I wish the Government should submit tie report before the House.

Sir, I am sony Shri Asad Madani, a member of the House has attached the Muslim Leagje Party and its Leaders. Sir, people like Shri Madani are responsible for B 'us.lim Leaguers leaving the Congress md also working hard to defeat the Coi gress. There are two lakh members oi the Party in Kerala and one and a Ualf lakh members in Tamil Nadu. N>t even a single Muslim has been cha ged for misbehaviour. Sir, nobody has a right to find fault with such a Par y.

Mr. Deputy CI airman, Sir, the principles of the Muslims are the same. What did Maulana Mohammad Ah as a witness in Karachi Court say? He said when it is a rational problem, we are Indians first Indians second and Indians always. But when it is a religious matter, \ e are Muslims first, Muslims Second ;-.nd Muslims last. This is the principle of Muslims. They will not go against their religious principles.

Mr. Deputy <. hairman, the Home Department should have full faith in Muslims. During the Pakistan conflict and during other times also even though their intentions are known. Muslims have not been recruited in the police department. This is not good. Students who have passed creditably in U.P.S.C. examinations have not been given suitable jobs in the police department. This will lead only to frustration among the Muslims. I am proud that after independence, the Home Minister in Kerala is a Muslim. Likewise in Tamil Nadu the Home Secretary is a Muslim. This should be the attitude through out India. If the minority community, particularly Muslims, could be given jobs in the police department, certain bickerings could be nipped in the bud.

Sir, I thank you again for giving me an opportunity to speak in this House in my mother-tongue.

श्री आर० पी० खेतान (बिहार) : डिप्टी चेयरमेन साहब, यह जो हमारे देश में आज चारों तरफ से अशान्ति हो रही है और जो हिंसा जोर पकड़ती जा रही है खास कर बंगाल में नक्सलाइट्स ने जो गांधी जी के फोटो जला दिये और उन के साहित्य को जला दिया, उसे देख कर कहा जा सकता है कि आज लोगों की प्रवृत्ति हिंसा की ओर है। ऐसी हालत में यहां अगर यहां के लिए कड़ाई नहीं की गयी और यहां के नक्सलवादियों को कड़ाई से नहीं दबाया जायगा तो एक दिन आप देखेंगे कि सारे देश में हिंसा का जोर बढ़ता चला जायगा। जिस तरह से राष्ट्रीय स्वयं सेवक संघ को एक समय बैन किया गया था उसी तरह से आज इन नक्सलवादियों को बैन करना चाहिए ताकि देश में शान्ति स्थापित हो सके। आप देखिये कि यह स्थिति क्यों पैदा हुई। इसका मुख्य कारण मेरी समझ में तो बेकारी है और बेकारी खास तौर पर बंगाल में जादा बढ़ी है जिस का खास कारण वहां रिफ्यूजियों का जमघट होना है। ऐसी हालत में वहां इंडस्ट्रीज ज्यादा होनी चाहिए। वहां उन की तरफ ज्यादा ध्यान दिया जाना चाहिए ताकि वहां के लोगों को काम मिल सके। आज हमारी शिक्षा प्रणाली भी बड़े खराब सिस्टम में चल रही है जिस के कारण लोगों को काम नहीं मिल रहा है। लोगों को हाथ से काम करने की शिक्षा

[श्री आर०पी०खैतान]

नहीं दी जा रही है। देहातों में जाने की लोगों में प्रवृत्ति नहीं हो रही है। लोग देहातों से शहरों की तरफ भाग रहे हैं। इस के लिए मैं एक सुझाव देना चाहता हूं और यहां शिक्षा मंत्री जी बैठे हुए हैं, मैं चाहता हूं कि वे उस पर विचार करें। मैं आप के द्वारा उन से निवेदन करूंगा कि वे ऐसी कोई योजना बनायें कि जिस विद्यार्थी को बी० ए० की डिग्री दी जाय उस के लिए आवश्यक हो कि वह कम से कम एक वर्ष फार्म पर जा कर प्रक्टिकल नालेज ग्रहण करे। अगर इस प्रकार की कोई व्यवस्था की जायगी तो लोग देहातों में जायेंगे और उन की प्रवृत्ति उधर झुकेगी। इस संबंध में मैं चाहूंगा कि हमारे शिक्षा मंत्री जी विचार करें।

इस के अतिरिक्त आज लेबर की समस्या यह हो रही है कि हमारे यहां इतना अनइम्प्लायमेंट हो गया। हर साल रोजगार पाने वालों की नई संख्या तैयार होती है। जितने नये कारखाने बढ़ जाते हैं, उससे कहीं अधिक काम करने वालों की संख्या बढ़ती है। इसके परिणाम स्वरूप बेकारी की समस्या बढ़ती जा रही है। जब तक बैकलाग्स के लिए नहीं सोचा जायगा तब तक यह समस्या हमेशा बनी रहेगी। इस के लिए मैं एक सुझाव देना चाहता हूं। अभी जितने हमारे कारखाने हैं उन में कुछ लोगों को लगाया जाय और वहां पर उन को ट्रेनिंग दी जाय। उस के बाद जब नये कारखाने बन जायं तो उन ट्रेन्ड आदमियों को उन को ट्रांसफर कर दिया जाय। इस के अलावा आज हमारे वर्किंग आवर्स 48 चल रहे हैं। उन को घटा कर अगर 40 आवर्स कर दिया जाय ऐसा करने से यह ठीक है कि हमारा कुछ खर्चा बढ़ेगा लेकिन उन्हीं कारखानों में हम 1/6 प्रतिशत आदमी और ज्यादा लगा सकेंगे। तो इस व्यवस्था के बारे में भी हम को विचार करना चाहिए कि किस तरह से इस बेकारी के सवाल को हल किया जा सकता है। जब तक यह बेकारी दूर नहीं की जायगी तब तक आप देखेंगे कि तमाम समस्यायें हल नहीं होंगी और लोगों की प्रवृत्ति हिंसा की तरफ ज्यादा बढ़ेगी। तो इस पर भी ध्यान देना चाहिए।

आज हमारे यहां बहुत सी इंडस्ट्रीज बंद पड़ी हैं। इस के लिए कोई व्यवस्था होनी चाहिए कि कैसे उन इंडस्ट्रीज को चलाया जाय। आज हर जगह इंडस्ट्रीज बंद पड़ी हैं और हमारे कानून ऐसे हैं कि जिन के कारण हम उन इंडस्ट्रीज को चाहे भी तो तुरन्त नहीं चला सकते। तो ऐसे कानून बनाने चाहिए कि जिस से हमारी इंडस्ट्रीज बंद न हों और वहां पर लगा हुआ लेबर बेकार न हो। आप ने काटन के लिए टेक्सटाइल कारपोरेशन बनाया, लेकिन उस की प्रगति बहुत धीमी है। अगर वह इसी तरह से चलता रहा तो हम उस समस्या को भी हल नहीं कर सकेंगे। इस की तरफ भी ध्यान देना चाहिए।

हमरा एक्सपोर्ट एक तरह से बहुत बढ़ रहा है लेकिन आप देखेंगे कि दूसरी चीजों का तो एक्सपोर्ट बढ़ रहा है लेकिन ट्रेडिशनल आइटम्स जैसे जूट और चाय है, जिन का एक्सपोर्ट हमारा होता था 9 लाख टन का जूट का एक्सपोर्ट होता था, आज वह घट कर साढ़े चार लाख टन पर आ गया है। तो आप इस तरफ ध्यान नहीं देते और नयी नयी चीजों के लिए हम सब्सीडी भी देते रहते हैं और जो पुरानी चीजें हैं उन पर एक्साइस ड्यूटी और निर्यात ड्यूटी भी लगा दी गयी है जिस के कारण पाकिस्तान के मुकाबले में और दूसरे देशों के मुकाबले में हम चल नहीं सकते। इसलिए इस तरफ हम को ध्यान देना चाहिए ताकि हमरा एक्सपोर्ट बढ़े। चाय के बारे में अभी हाल ही में हम ने कुछ ड्यूटी छोड़ी है। उस से उम्मीद है कि हमारा एक्सपोर्ट ठीक होगा, लेकिन अभी तक भी उस पर एक्साइस इतनी ज्यादा है कि जिस के कारण उस के एक्सपोर्ट में बाधा करना चाहिए।

फारेन ट्रेड में यह सुझाव है कि हम अपने माल को पैकिंग कर के लेवलिंग कर के सीधे

कंज्यूमर कंट्रीज को भेजना शुरू करें। इस के लिए एक कमेटी बनी थी और उस ने सुझाव भी दिया है। सरकार को उस तरफ भी ध्यान दे कर उस काम को आगे बढ़ाना चाहिए।

आज हमारे देश में न्याय भी बहुत महंगा हो रहा है। कितने केसेज हैं जो कि पांच पांच वर्ष से पड़े हुये हैं और कोई कोई तो सात सात वर्ष से पड़े हैं। इस तरह से केसेज हमेशा बढ़ते जाते हैं। उस तरफ हमारा ध्यान जाना चहिये। हमारे देश में वकील भी हैं, हमें जज भी मिल सकते हैं, हमारे पास जगह भी है तो फिर क्या कारण है कि उस तरफ ध्यान नहीं दिया जाता और केसेज में चार चार या पांच पांच वर्ष लग जाते हैं। जब न्याय इतनी देर से मिलता है तो फिर आप समझ सकते है कि किस तरह न्याय मिलेगा।

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair]

हमारे यहां इन्क्वायरी कमिशन बैठते हैं लेकिन उसमें दो दो या तीन तीन वर्ष लग जाते हैं और फिर उसके बाद जो उसका नतीजा होता है उस पर विचार करने को बैठते हैं। उतने दिनों में उन बातों का जो मतलब होता है वह ही समाप्त हो जाता है। तो हमें यह कहना है कि कमिशन की जब रिपोर्ट आवे तो उस पर तुरंत फैसला लेना चाहये।

हमें यह भी कहना है कि हमारे देश में रुई की पैदावार बहुत कम होती है। जितनी फी एकड़ पैदावार होनी चाहिये उतनी पैदावार नहीं हो रही है और उसका कारण यह है कि हम उस तरफ रिसर्च के लिए बहुत कम ध्यान देते हैं। बीस वर्ष से हम लगा-तार इम्पोर्ट करते चले आ रहे हैं और कम से कम दो हजार करोड़ रुपये की रुई इन बीस वर्षों में हमने मंगा ली होगी लेकिन अगर उसमें से सौ करोड़ रुपया भी रिसर्च पर खर्च कर देते तो फिर हम कहीं ज्यादा अपने यहां रुई की पैदावार बढ़ा सकते थे लेकिन उस तरफ ध्यान नहीं दिया। अब सरकार ने इस तरफ कुछ ध्यान दिया है और 9 करोड़ या कितना रुपया इसके लिये निकाला गया है लेकिन उतने रुपये में हम कुछ नहीं कर सकेंगे और यह रुपया भी चार वर्ष के लिये रखा गया है और पहले साल में कम दिया गया है दूसरे साल में उससे बेसी और तीसरे साल में उससे बेसी दिया गया है, जब कि होना यह चाहिये था कि पहले साल में ज्यादा देना चाहिये था और जब कुछ काम होने लगे तो फिर उसको थोड़ा थोड़ा कम करते जाना चाहिये था। तो इस तरफ भी मैं वित्त मंत्री महोदय का ध्यान दिलाना चाहता हूं।

अब, हमारी जो बैकवर्ड स्टेट्स हैं, जैसे कि आसाम हैं, वह यहां से, पोर्ट वगैरह से बहुत दूर है और जो चीजें वहां जाती हैं वह पोर्ट से जाती हैं और उन पर जो फ्रेट लगता है, रेलवे भाड़ा आदि लगता है उसके कारण वहां चीजें काफी महंगी पड़ जाती हैं, जैसे कि पैट्रोल है, वहां पैट्रोल का दाम ज्यादा लगता है जब कि पैट्रोल वहां ही पैदा होता है। तो क्या सरकार इस तरफ ध्यान देगी कि जो चीज जहां पर पैदा होती है वहां उसका दाम उसी हिसाब से रखा जाय बल्कि मैं तो यह कहूंगा कि सारे देश में एक ही तरह का दाम होना चाहिये जैसे कि कपड़े में रखा गया है। जिस तरह से कि कपड़ा सब जगह एक ही भाव में मिलता है उसी तरह से पैट्रोल के लिये तथा और चीजों के लिये भी हो तो ज्यादा अच्छा रहेगा।

एक बात की तरफ मैं रेलवे मिनिस्टर का ध्यान भी आकर्षित करना चाहूंगा कि रेलवे में फर्स्ट क्लास और थर्ड क्लास है लेकिन जो थर्ड क्लास में सफर करने वाले आदमी हैं उनके लिये सुविधायें बहुत कम हैं जब कि फर्स्ट क्लास को ज्यादा सुविधायें दी जाती हैं और रेलवे को उनसे कम पैसा भी मिलता है। तो इस तरफ भी मैं माननीय मंत्री जी का ध्यान आपके द्वारा दिलाने की चेष्टा करूंगा।

आज हमारे यहां यह नारा लगाया जाता है कि कम्युनिज्म आ रहा है, कम्युनिज्म आ रहा है लेकिन हमको इसकी तह में जाना चाहिये और जैसा कि चन्द्रशेखर जी ने कहा, हमको

[ श्री आर० पी० खेतान]

इसका कारण जो है उन कारणों पर विचार करना चाहिये । उन कारणों पर विचार नहीं करेंगे तो यह हिंसा की प्रवृत्ति जो बढ़ती चली जा रही है वह बढ़ती ही जायगी ।

چودھری اے - محمد (بہار) :
آپ ایکدم ٹھیک کہہ رہے ہیں -

†[चौधरी ए० मोहम्मद (बिहार) : आप एकदम ठीक कह रहे हैं । ]

श्रीमती विद्यावती चतुर्वेदी (मध्य प्रदेश) : आपने ताईद कर दी ।

श्री आर० पी० खेतान : तो मेरा कहना है कि हिंसा की प्रवृत्ति को रोकने की व्यवस्था जरूर करनी चाहिये जिससे कि देश में हिंसा न बढ़े ।

मुझे यह भी कहना है कि जो हमारे लड़के स्कूलों से निकलते हैं उनको कुछ डिसिप्लिन में लाने के लिये भी व्यवस्था होनी चाहिये । अगर इनकी व्यवस्था ठीक ढंग से नहीं हो तो वह हिंसा की तरफ ही बढ़ते चले जायेंगे । आज स्टूडेंट्स की यह हालत हो गई है कि वह किसी का कहा नहीं मानते हैं । अगर हम थोड़ा सा उनकी तरफ ध्यान दें तो हमारे स्टूडेंट्स बहुत अच्छे हैं, वह काम करना चाहते हैं तो हमें उनके सामने काम को ठीक ढंग से रखना चाहिये । अगर हम उनके सामने काम नहीं रखेंगे तो वह बेकार बैठेंगे और तब उनका मन इधर उधर ही दौड़ेगा ।

इन शब्दों के साथ मैं अपनी बात खत्म करता हूं ।

چودھری اے - محمد : پہلے ہم
لوگ ڈسپلن مان لیں تو اس کے بعد
لڑکے ڈسپلن مانینگے - جب ہم ہی
نہیں مانتے تو لڑکے کہاں سے ڈسپلن
مانینگے -

†[चौधरी ए० मोहम्मद : पहले हम लोग डिसिप्लिन मान लें तो उसके बाद लड़के डिसिप्लिन मानेंगे । जब हम ही नहीं मानते तो लड़के कहां से डिसिप्लिन मानेंगे ?]

†[ ] Hindi transliteration.

SHRI BRAHMANANDA PANDA (Orissa): Mr. Vice-Chairman, wc are considering the Appropriation (No. 2) Bill. Mr. Shyam Dhar Misra, I presume—not Mr. S. N. Mishra—termed this Bill as the misappropriation Bill.. I am not going to join my voice with him, of course, because this Bill covers many types of institutions in which our employees, their salaries and others are included, but taking this opportunity I would like to warn the Government that they should also look to that side of the question and against people who are misappropriating our community wealth or the money that belongs to the society. We expected, after twenty-two years of independence and talking too much about socialism, that we would have got an opportunity to stand up on our legs, but nothing has come out of it. We bad also hopes when there was a division of the Congress into Congress zero and Congress ruling. People felt that here is now emerging a new leadership that will give a new direction to the country, that will unleash new energies and new forces and that India will be a different India in the coming decades. I am not disillusioned yet, neither am I pessimistic, but I would simply appeal to the Treasury Benches and the ruling party here not to move in the same direction as they did all these twenty years. In their performance there is very little difference between what Mr. Tyagi was doing before and what Mr. Khadilkar is doing today. We expected dynamism and new thinking from this side. If you think that everything should be done through officers you will go in the same "Gaddalika Pra-vaham". You will go in the same way with a difference in the slogans and nothing will come out of it. I have been listening to the speeches here. Nobody was prepared to go into the details. Most of them were talking generally about the conditions prevailing in India. The reason, I feel, is the inhibition in our mind and the various types of agitations that take shape in our mind about the conditions prevailing in the country. We are talking so much of the Naxalites. The monopoly Press there is carrying every day the news that the Naxalites are killing, burning, looting, and that our standards are falling. They say that they are raping our moral values and all that. That is the business of the monopoly Press. They want sensation, they spread panic. May I remind you, Sir, that Gandhiii Was not n r-ancol

He was the c msequence. Lenin was not a cause, but the consequence. And so are the N. xalites. Do you mean to say that I \ ill call these youngmeh, these fearless eople, who want social changes, drasti changes, who feel that nothing can b done by mere words, tall talk and all that, who face the police bullets vithout fear dacoits, as my hon. friend from the other Benches speak about? 1 cannot. I would rather say that they are misguided patriots. If I have resr :ci for Bhagat Singh, 1 should also re pect that Naxalite who gives his life f r a particular cause, for a particular id *-a.* Sir, we know from history that ideas have moved the world, not Mi listers, not merely political parties, ^axalitism is an idea. And why shot d they not? Let us not forget that, it s a big country, that it is a vast count y, and there are various shades of opin on. There will be various agitations, various shades of thinking. J was be m with the traditions of Gandhiji and Rabindranath Tagore. These are de: r to me, but I cannot expect the san 2 from a young man of today. What lave we done for them? Did we do am thing by which they will know Gandhij and Rabindranath Tagore from us? No. We hear "Raghu-pati Raghava Raja Ram, Iswar, Allah Tere Nam" on y when some big fellow dies, and then it comes in the Radio. What have yen done to cement the bond of friendship between different communities, 1 ifferent languages, different regions, lifferent caste attitudes ? We could do othing in these respects. Therefore, if hese young men today revolt, if the} say that they should change according to their own pattern, we should talk to them, win them over, go to the root :auses and try to remove them; o'herwir 2 simply saying that it is a question }f law and order and shooting will ot solve anything, as it is being done n my friend Shri Malli-karjunudu's St re I give an instance. I have been 1 > hose areas which are the so-called Naxalite belt in Orissa. The people ai 5 hill tribes. On the other side of the hill is Andhra; on this side is O ssa. In a small village called Naray; ipa'na the Orissa Gov-ernment put : >me armed guards. In that small vill ge probably the population will not >e more than 3000 to 4000 people, nost of them Adibasis and Harijans Probably 50 armed guards were there. They stayed there for more than one month. What were they there foi ? There were three or four rich peor e and one or two land-lords. It is for them the guards were put, and what will these guards in a god-forsaken place like that eat? They fell on the neighbouring hamlets for chicken, rice, cereals, that the Adibasis had. They went to the neighbouring villages and purchased chicken—which cost in Delhi Rs. 8, probably for 8 annas. They took their rice and cereal and the local police also did not fight shy of joining with them. If an intelligent Adibasi is there in that area, he begins to think: "Why am I to be exploited this way? For whom I am giv- -ing away these things to the police ? Is it for me or to save me from the hands of the Naxalites, or is it for those people who have been traditionally, for generations, the exploiters? Is it not for them alone the police guards have been put?" Even when you put the guards, the Adibasi or the tribal is not helped. When they think that it is done only for their exploitation, when the Naxalites come during the night to the villages, I know they come, and they welcome them. How are you going to solve this problem? When are you going to stop saying that it is only a law and order question? Every Government nowadays talk of peace but in many places they shoot. Governments everywhere are becoming trigger-happy. In that way you do not solve the problem at all. It is happening also in those parts, it is not in cities only—I will come to that aspect of the question. Probably, in those areas where there are no political or social activities, no political organisation as such or social body as such to deal with the problem locally, what happens is when there is nobody to curb them, nobody to make them understand that it is the wrong way, they run amuck. I know that in the district of Koraput very conscientious social workers, very humble people, ordinary people are now being treated as Naxalites. In Andhra, I was told that people were dragged out of their homes during night time and shot dead simply because they were called Naxalites.: You are doing these things in a worse way, in a more cruel way than the Britishers did. History will not excuse us. And what is happening in Calcutta? My friend here, Shrimati Purabi Mukher-jee, was shouting and calling them names. I would rather not call them names. Have those young people con>-~ from some other country ? Engineering graduates from ladavpur College, other graduates from other colleges, voungs-ters with brilliant academic records, if

[Shri Brahmananda Panda] they are going to tread the path of violence, what have we done for them? What ideals have you placed before them? There was a silver lining in Mr. Raju's speech. We have placed before them no ideals. We could not see to it that these ideals of Mahatma Gandhi and Rabindranath Tagore are inculcated in them. We left them with no ideals. I am here reminded of a small story. In a small family there were the parents, a school-going son and also a daughter of marriageable age. When the night dinner was over, the parents were talking about a bridegroom for the only daughter they had. The mother said : "This particular lecturer in that college is a young and handsome fellow and he draws a salary of Rs. 300 in a small town. Why not give the daughter in marriage to him?" The father said : "What kind of 'chakri' is it if there is no 'upri'? He has no opportunity of getting something outside it. What is the meaning of that service? It is no employment at all. At least if he is a revenue inspector, he can get something, but what will a lecturer or school teacher get ?" I am told that the father was a political worker; formerly, he was generally termed as a Congress worker. So practically we have left no ideal for our youngsters, and as for the boy who was preparing for his matriculation examination in the other room, what will he think of it? When he takes up some employment, he will take up his father's ideal naturally, and he will think of all sorts of things, whether he will get something besides his salary, and so on, and he will not be satisfied with what he gets. Sir, I fear that unless we rise to the occasion, instead of turning this House into a talking shop—Mr. Kaul fighting Mr. Advani, Mr. Advani fighting Mr. Om Mehta, and so on—and act, this talking business cannot go on for ever; this will not solve our problems. Let me not be here to see that day when this magnificent building may be called the shelter of the 'last tribe' called Members of Parliament. During these twenty years our democratic institutions were exploited by people who had no democratic traditions behind them, neither had they any respect for democracy. If you ask me to make a choice between Naxalites on the one side and people like Shri Biju Patnaik on the other side who have exploited our institutions both politically and economically, I will surely go with the¯"^Naxalites rather than with these culprits *%rho* have wast-ed our resources and who have exploited our society. *(Time bell rings).* You have rung the bell. I am also hearing the bell a little ahead of me, a decade hence. If I am to be sure that there would be a Chairman here like you ringing the bell when the Member is speaking and if we want that our parliamentary institutions should endure, we should not think of these Naxalites as dacoits. I am with them who say that this is a big problem and it is a growing problem and you cannot solve it only through a law and order angle. There should be a convention at the initiative of the Government. AH political parties who feel that the political part of it is much more than the law and order part, such political parties must meet, try to contact Naxalite leaders in the different areas and try to understand and influence them so that violence will not go wild in this country. Beinj* a believer in non-violence, I believe that in a country like India no. rule can come about through the bullet or through the barrel of gun. I do not want that our youngsters, educated youngsters, who can be helpful in building up the country should be shot dead by Mr. Vjdya Charan Shukla's bullets.

With these words, I thank you, Sir, for giving me this opportunity to speak and I hope that the Government would take note of the situation, comprehend the real side of the whole thing, not only the question of law and order but also the political, social and other aspects of this problem, sit together, go to those areas which are called Naxa-lite-infested areas without the police preceding. Let political people go there, contact and talk to them. Especially in cities like Calcutta it will not be difficult to contact them. We should have a discussion with them so that we know, after failing for so many years, how they feel about their future and the future of the country

श्री जगदीश प्रसाद माथुर (राजस्थान): उपसभाध्यक्ष महोदय, 1969–70 का वर्ष हमारे देश की राजनीति में एक विशेष महत्व का वर्ष रहा है। हमने इस वर्ष महात्मा गांधी जी की जन्म शताब्दी मनाई और इस जन्म शताब्दी को मनाते हुए महात्मा गांधी जी ने अपने जीवन के अंतिम दिनों में जो इच्छा प्रकट की थी उस इच्छा को कांग्रेस ने अपने आपको समाप्त करके

पूरी की है । लेकिन इस रजनीतिक परिवर्तन के पीछे एक आर्थिक परिवर्तन की भावना राजनितिक परिवर्तन करने वालों के मन में थी । इस प्रकार की घोषणा की गई कि बैंकों का राष्ट्रीयकरण किया जायगा और बैंकों का राष्ट्रीयकरण करते समय जो हमारे दायें तरफ बन्धु बैठे हैं—वे कांग्रेस में हैं या नहीं हैं, मैं इस भावना में नहीं पड़ना चाहता हूं—लेकिन कांग्रेस के दो टुकड़े हो गये । इन लोगों को इसलिए अलग होना पड़ा; क्योंकि हमारे प्रधान मंत्री जी की जो आर्थिक नीतियां थीं; उनके मार्ग में ये लोग रोड़ा अटका रहे थे । इन लोगों को रोड़ा माना गया, लेकिन वे रोड़े थे या नहीं, मैं इस बात पर नहीं जाना चाहता हूं ।

कल इस सदन के अन्दर भाई चन्द्रशेखर ने जिस प्रकार की भावना प्रकट की थी, वे अपने मन के अन्दर से जिस वेदनामयी वाणी से बोल रहे थे, उससे तो ऐसा लगता था कि उनकी हालत उस व्यक्ति की तरह है जो गांव के अन्दर किसी आये हुए साधुवी के पास जाता है और यह देख कर जाता है कि वह बड़ा चमत्कार दिखला रहा है और साधुवी लोगों को बड़े-बड़े वरदान और बड़ी-बड़ी चीजें दे रहा है । वह आदमी भी उस साधुवी के पास गया और उस साधुवी ने कहा कि तुम्हारी जो खराब हालत है, उसको वह समाप्त कर देगा । उस साधुवी ने उस आदमी से कहा कि वह अपने घर से अपनी स्त्री का जेवर ले आये ताकि उसको दुगुना कर दिया जाय । दुगुना करने के लालच से हमारे भाई चन्द्रशेखर जी भी गये और वह जेवर दुगुना हुआ या नहीं, लेकिन वह औरत दूसरे दिन वहां से गायब हो गई ।

उपसभाध्यक्ष महोदय, हमारे लोग भी देश में आर्थिक क्रान्ति करने की बात लेकर प्रधान मंत्री के पास गये । उन्होंने सोचा था कि इस तरह से देश में आर्थिक क्रान्ति होगी, देश में जो गरीबी है, देश में जो इस समय बेकारी है, वह सब समाप्त हो जायेगी । उनकी इस बात से करोड़ों लोगों के मनों में आशा बंधी थी । दिल्ली में प्रधान मंत्री के निवास में रोज प्रदर्शन होने लगे । वे प्रदर्शन बुलाये गये थे या नहीं बुलाये गये, मैं इस विवाद में पड़ना नहीं चाहता हूं, लेकिन जो दूर देश के लोगों के मन में भावना पड़ी कि प्रधान मंत्री जी के पास जाकर, उनके निवास में जुलूस ले जाकर, देश की आर्थिक हालत ठीक हो जायेगी, गरीबी और बेकारी दूर हो जायेगी तथा देश में जो अमीर और गरीब की खाई है, वह खाई समाप्त हो जायेगी । लेकिन मिला क्या । जिस प्रकार सोना दुगुना कराने वाला व्यक्ति था, जो सोने को दुगुने कराने के लालच से अपने घर से अपनी स्त्री का जेवर लेकर गया और सारा जेवर खो आया, उसी तरह से इन लोगों की भी हालत हो गई है ।

हमारी प्रधान मंत्री जी नये बजट प्रस्ताव लेकर आई हैं और इस बजट के आने के बाद पहले जो चाय के दाम थे वे बढ़ गये हैं, जो दियासलाई पहले खरीदता था उसको आज ज्यादा दाम देने पड़ रहे हैं और इस तरह से जीवन की जितनी भी आवश्यक वस्तुएं है, वे सारी की सारी महंगी हो गई हैं । ये लोग प्रधान मंत्री के पास इसलिए गये थे कि देश में बेकारी समाप्त हो जायेगी, देश में गरीबी समाप्त हो जायेगी, । लेकिन न देश में गरीबी ही समाप्त हुई और न बेकारी ही मिटी, बल्कि उल्टे देश में हर चीजों के दाम बढ़ गये, जिससे लोगों की परेशानी पहले के मुकाबले में और ज्यादा बढ़ गई है ।

इसी आधार को लेकर इन लोगों ने कहा था कि हमने एक आर्थिक कदम उठाया है और उनके इस आर्थिक कदम से देश में गरीबी और बेकारी मिट जायेगी । लेकिन मैं यह जानना चाहता हूं कि आज देश में पहले के मुकाबले में बेकारी और गरीबी क्यों ज्यादा बढ़ गई है । पिछले दिनों जब से बजट प्रस्ताव आये हैं तब से देश में हर चीजों के दाम 10 प्रतिशत ज्यादा बढ़ गये हैं । इस महंगाई बढ़ने का जो मुख्य कारण है, वह हमारी सरकार की आर्थिक नीति ही है और इन आर्थिक नीतियों को ये प्रगतिवाद समझते हैं और इसके आवरण में जिस ढंग से वे समाज के सामने अपनी बातों को रखने का

[श्री जगदीश प्रसाद माथुर]
प्रयत्न करते हैं, उससे ऐसा मालूम होता है कि उनकी सारी की सारी बातें केवल धोका मात्र ही हैं। ये तो केवल राजनीतिक बातें थीं, जिसको वे जनता के सामने रख कर अपना स्वार्थ सिद्ध करना चाहते थे।

उपसभाध्यक्ष महोदय, मैं वित्त मंत्री जी का ध्यान इस बात की ओर दिलाना चाहूंगा कि कांग्रेस ने बम्बई और अहमदाबाद में जो अधिवेशन किये थे और उसमें जिन बातों के बारे में घोषणा की गई थी, क्या प्रधान मंत्री ने अपने बजट में उन घोषणाओं के संबंध में कोई प्रावधान किया है। मैं उस प्रदेश से आता हूं, जिस प्रदेश के बारे में आपने घोषणा की थी कि उस क्षेत्र में पेय जल के बारे में इंतजाम किया जायेगा। मैं माननीय मंत्री जी से यह कहना चाहता हूं कि जिस समय बम्बई में अधिवेशन हुआ, उस समय यह घोषणा की गई थी कि पीने के पानी का इंतजाम वहां पर किया जायेगा। राजस्थान के जैसलमेर और बाड़मेर के इलाके में आप हमारे साथ जीप में चले चलिये, अगर दुर्भाग्य से बीच में कहीं जीप खराब हो जाती है, तो 10-15 मील चलने तक पानी नहीं मिलता है।

आज वहां पर हालत क्या है। आज वहां पर रेलों की टंकियों के द्वारा पानी पहुंचाया जा रहा है। ट्यूबवैल आर्गेनाइजेशन के द्वारा यह बतलाया गया है कि वहां पर कुएं खुदवाये गये हैं, लेकिन राजस्थान के इस इलाके में कुओं का पता नहीं है। रेलों की टंकियों द्वारा वहां पर पानी भेजा जा रहा है और हालत यह है कि लोग कई मीलों से पानी लेने के लिए आते हैं और खाली घड़े लेकर जाते हैं। पांच, दस मील चलने के बाद उन्हें एक पानी का भी घड़ा नहीं मिलता है। आज देश के एक भाग के अन्दर इस तरह की हालत हो गई है। आज इन लोगों के लिए पेय जल की व्यवस्था के लिए कोई प्रबन्ध नहीं है और यह सरकार उन लोगों के लिए पेय जल की समस्या का निदान नहीं कर सकती है। आपने बम्बई के अधिवेशन में इस तरह की घोषणा की थी कि देश में से बेकारी और गरीबी को समाप्त कर दिया जायगा, परन्तु वह केवल एक राजनैतिक चाल थी, जिसकी वजह से आपने इस तरह के प्रस्ताव पास किये थे।

मैं एक दूसरी बात की ओर आपका ध्यान दिलाना चाहूंगा। और वह यह है कि हमारी सरकार कहती है कि हम खाद्यान्न की दृष्टि से आत्म निर्भर होते जा रहे हैं। लेकिन हालत यह है कि हम दूसरे देशों के पास जाकर, भीख का कटोरा लेकर उनसे अनाज मांगते है। क्या हम अपने देश में अनाज पैदा नहीं कर सकते हैं, क्या हमारे किसान अधिक अनाज पैदा नही कर सकते हैं। मैं यह पूछना चाहता हूं कि जिस प्रकार क परिस्थिति सरकार ने पैदा कर दी है, उसके कारण देश में अनाज ज्यादा पैदा नहीं हो सकता है। उसने जिस प्रकार की परिस्थिति पैदा कर दी है उससे किसानों को कोई प्रोत्साहन नहीं मिलता है। सरकार जिस प्रकार की परिस्थिति पैदा करना चाहती है, उस प्रकार की परिस्थिति पैदा करने में वह निष्फल रही है।

मैं आपके सामने एक उदाहरण देना चाहता हूं। दुर्भाग्य से राजस्थान में केन्द्र की ओर से न कोई उद्योग खोले गये हैं और न कोई कलकारखाने ही खोले गये हैं। केन्द्रीय सरकार ने वहां पर एक परीक्षण किया है और यह परीक्षण केवल इसलिए किया; क्योंकि उनको कहीं से मुफ्त में सामान मिल गया था। मुफ्त में जब उन्हें सामान मिल गया था, तो उन्होंने उसका उपयोग राजस्थान में किया। हमारी सरकार को रूस की ओर से कुछ मशीन और सामान मिल गया और उसने कहा कि हम तुम्हें खेती करना सिखलायेंगे। अब रूस द्वारा खेती सिखाने के प्रयत्न के अन्दर राजस्थान की जो सबसे उपजाऊ जमीन थी, उसका एक बहुत बड़े भाग में सूरतगढ़ फार्म के नाम से सरकारी क्षेत्र में एक फार्म खोला गया। इसके लिए रूस ने मशीनें दीं, आदमी दिये और हर तरह से मदद दी। लेकिन उसका नतीजा क्या हुआ, यह आप सब लोग अच्छी

तरह से जानते हैं। आज राजस्थान के अन्दर जो सबसे बड़ा किसान है वह यह सरकार है जिसका सूरतगढ़ फार्म है और यही फार्म आज घाटे में चल रहा है। गंगानगर के जो किसान हैं, उनमें कोई भी ऐसा नहीं दिखलाई देगा जो घाटे में चल रहा हो। वहां पर हर आदमी मेहनत और मजदूरी करता है और कुछ न कुछ फसल लेकर घर में बैठता है। वहां का हर आदमी सफल हुआ है, हर किसान सफल हुआ है, लेकिन यहां पर सूरतगढ़ फार्म में, जिसके लिए रूस ने एक करोड़ रुपये की मशीनें दी हैं, हर तरह की सहायता दी है, वह फार्म घाटे में चल रहा है।

इसी तरह का अब दूसरा परिक्षण रूस की सहायता से जैसलमेर में एक फार्म और खोल कर किया जाने वाला है? एक फार्म के बारे में तो सरकार ने परिणाम देख लिया है और दूसरा फार्म सफल हो या न हो, इसके बारे में अभी से कुछ नहीं कहा जा सकता है। अगर वह सफल हो जाता है तो बड़ी अच्छी बात है; क्योंकि सभाध्यक्ष महोदय, हमारे राजस्थान में पिछले 8 वर्षों से अकाल पड़ा हुआ है, भयंकर अकाल पड़ा हुआ है। जब हम सरकार के सामने वहां के अकाल के संबंध में आते हैं, सदन में चर्चा करते हैं, तो सरकार एक बात कहकर अपनी जिम्मेदारी टाल देती है कि हम क्या करें। यह प्रकृति का प्रकोप नहीं है, गांवों में जाकर कहते हैं कि इंद्र भगवान नाराज हो गए इसलिए वर्षा नहीं हुई, इसलिए सरकार को क्यों दोष देते हो। अगर वर्षा अच्छी हो जाय, खेती अच्छी हो जाय तो सरकार कहती है कि इन्दिरा गांधी का राज कितना अच्छा है। अगर फसल खराब हो जाय, अकाल पड़े तो इन्द्र भगवान को दोष देकर सरकार अपनी जिम्मेदारी से बचना चाहती है। सरकार इस तरह अपनी जिम्मेदारी से बच नहीं सकती। आप राजस्थान नहर को पूरा क्यों नहीं करते? आपने राजस्थान के अन्दर केन्द्रीय आधार पर कौन से उद्योग धन्धे खोल दिए? दूसरे प्रान्तों के अन्दर केन्द्र की ओर से दूसरे देशों से कोलेबोरेशन करके स्टील का कारखाना खुलता है, फर्टिलाइजर का कारखाना खुलता है। हमें इस पर आपत्ति नहीं, सारा देश एक है। लेकिन राजस्थान के अन्दर जैसलमेर, बाड़मेर और बीकानेर के ऐसे इलाके हैं, जहां से राजस्थान नहर जाने वाली है, अगर इस नहर को सरकार पूरी कर दे तो राजस्थान की ही नहीं पूरे देश की खाद्यान्न की समस्या हल हो सकती है, जिसके लिए दुनिया के देशों के सामने भीख का कटोरा लेकर घूमना पड़ता है। राजस्थान के इतने विस्तृत इलाके से वह नहर जाने वाली है। सरकार ने कह दिया कि पाकिस्तान से समझौता समाप्त हो गया, अब पाकिस्तान को पानी नहीं देंगे 1 अप्रैल के बाद लेकिन वह पानी राजस्थान में नहीं आता। पानी नहीं आता तो वह पानी कहां जाता है! पानी के लिए आपने इन्तजाम नहीं किया, नहरें बनाई नहीं, नहरें बनाएंगे नहीं तो पानी लाएंगे कैसे। आप कहते हैं कि हम आर्थिक दृष्टि से बड़ी क्रान्ति करना चाहते हैं, तो वह क्रान्ति इस तरह नहीं हो सकती।

हरी क्रान्ति की जो बात कहते हैं वह केवल नारा है। वास्तव में कृपा दृष्टि भगवान की हुई, पंजाब में वर्षा अच्छी हुई, मध्य प्रदेश में वर्षा अच्छी हो गई, उत्तर प्रदेश में वर्षा अच्छी हो गई, गेहूं की फसल भरपूर हो गई तो हमने हरी क्रान्ति का नारा दे दिया। राजस्थान में आप हरी क्रान्ति क्यों नहीं करते। वहां हरी क्रान्ति लाने में आपको क्या परेशानी होती है? आपकी योजनाएं सफल नहीं हो रही हैं। विस्तृत ढंग से आपने योजनाएं लागू की यह बात बिलकुल गलत है।

आपने एक कारखाना खोला रूस के कोलेबोरेशन से कोटा में इंस्ट्रूमेंटेशन का। जो इंजीनियर्स वहां पर काम कर रहे हैं, उनका कहना है कि रूस ने वहां पर जो डाइग्राम भेजे थे, रूस ने जो नक्शे भेजे थे, वे सारे आउटडेटेड हैं, काम में लाने के योग्य नहीं हैं। रूस ने जिनको अपने यहां आउटडेटेड करार

[श्री जगदीश प्रसाद माथुर]

दिया वह सारे डाइग्राम, सारे नक्शे हिन्दुस्तान भेज दिए। रूस ने कह दिया कि तुम्हारे यहां कारखाना खुलवा दिया, हिन्दुस्तान की सरकार ने कह दिया कि राजस्थान में कारखाना खोल दिया, राजस्थान के लोगों की बेकारी मिट जायेगी। जिस उद्देश्य के लिए आपने कारखाना खोला था, उस उद्देश्य की पूर्ति नहीं हुई। जो सूक्ष्म उपकरण वहां पर बनने चाहिएं थे, वे उपकरण नहीं बनते हैं, बड़े-बड़े ढांचे बनाने का काम वहां पर हो रहा है।

एक और बात की ओर मैं आपका विशेष रूप से ध्यान दिलाना चाहता हूं। 1965 में हिन्दुस्तान और पाकिस्तान की लड़ाई हुई थी। दुर्भाग्य की बात है कि उसमें राजस्थान की सीमाओं के सम्बन्ध पर आपने कोई भी जानकारी नहीं की। इस प्रकार के गांव, इस प्रकार के मीलों लम्बे इलाके हैं, जहां सरकार का एक भी कर्मचारी कभी इस 65 की लड़ाई के पूर्व नहीं गया। यही कारण था कि जब हमारी फौज लाहोर की ओर गई, सियाल कोट की ओर गई, राजस्थान का ही यह इलाका था, जिस पर पाकिस्तान की फौजों ने कब्जा किया। उसके बाद आपने क्या किया? उस सीमा की सुरक्षा की दृष्टि से, उस सीमा की व्यवस्था की दृष्टि से आपने कौन से कदम उठाए हैं। सेना के लिए व्यय कर रहे हैं। यह बात बिलकुल अच्छी है और भी सेना की व्यवस्था करनी चाहिए। लेकिन इस इलाके के अन्दर अकाल के कारण सारा का सारा सीमान्त निर्जन है, लोग वहां नहीं रहते, लोग रह नहीं सकते, मनुष्य, गाएं सब चले गए, सारा इलाका वीरान पड़ा है, हिन्दुस्तान के लोग वहां जाते नहीं। इस प्रकार की स्थिति वहां है, पाकिस्तान के साथ हमारे जैसे सम्बन्ध हैं, उनके कारण दुर्भाग्य से कुछ गड़बड़ पैदा हो जाय मीलों तक, अगर पाकिस्तान आ गया तो हमारी सरकार को पता भी नहीं चलेगा। सरकार का जो दृष्टिकोण है बार्डर रोड्स के बारे में उसकी ओर आपका ध्यान आकर्षित करूंगा। एक बार राजस्थान के मुख्य मंत्री जा रहे थे। राजस्थान, गुजरात और पाकिस्तान, इन तीनों की जहां सीमा मिलती है, वहां एक छोटा सा स्थान है ब्राह्मणों की डाढ़ी, हम लोग जा रहे थे, पत्रकार भी जा रहे थे ऐसा स्थान है कि सुबह चलो तो शाम को पहुंचो और वापस आओ तो तीन दिन तक खाट पर पड़े रहो उठ नहीं सकते, इस प्रकार का वह रास्ता है। मुख्य मंत्री से पूछा सड़कें क्यों नहीं बनाते बार्डर के अन्दर तो उन्होंने कहा कि सड़क क्यों बनाएं, सड़क बनाने का फायदा पाकिस्तान उठा लेगा। हमने कहा पाकिस्तान किधर उठा लेगा, उन्होंने कहा कि सड़क बनाई जायेंगी तो पाकिस्तान हम तक जल्दी आ जायगा। इस प्रकार का दृष्टिकोण सीमाओं के सम्बन्ध में है, इस प्रकार का दृष्टिकोण देश की सुरक्षा की दृष्टि से है। पाकिस्तान ने अपने सारे इलाके में सड़कें बना दीं, राजस्थान से लगने वाले सारे सीमान्त के इलाके में नहरें बना दीं। आज हमारी सरकार ने इस दृष्टि से कोई कदम नहीं उठाया। तो मैं निवेदन करूंगा कि सबसे बड़ी, सबसे महती बात यह है कि इस बजट के अन्दर आप प्रावधान करें, इस बात की व्यवस्था करें कि सारे के सारे सीमान्त क्षेत्रों में सड़कों का जाल बिछाया जाय और साथ ही साथ राजस्थान नहर को चौथी पंचवर्षीय योजना के काल में पूरा करिए। आप जानते हैं कि पाकिस्तान की तरफ जब हमारी फौज बढ़ी थी तो उसके रास्ते में पाकिस्तान के सैनिक नहीं आए, पाकिस्तान के सैनिकों को तो उसने हरा दिया, उसके मार्ग में कोई बाधा बनी तो पाकिस्तान की इच्छोगिल नहर बाधा बनी थी। इसी तरह पाकिस्तान के मार्ग में बाधक राजस्थान नहर बन सकती है। सारी की सारी सीमा के पेरेलल जो नहर जाने वाली है, उसको बनाने के बारे में हमारी सरकार क्यों हिचकिचाहट करती है ?

उपसभाध्यक्ष महोदय, एक आखिरी पौइन्ट मैं आपकी आज्ञा से कहना चाहता हूं और वह दिल्ली के सम्बन्ध में है, विशेष रूप से इस

कारण से कहना चाहता हूं, क्योंकि हमारी सरकार पिछड़ी जातियों, परिगणित जातियों के विकास की दृष्टि से, उनके उद्धार की दृष्टि से, उनके उत्थान की दृष्टि से बहुत बातें कहती है, आज दिल्ली के अन्दर 40 हजार परिगणित जाति के लोग, गरीब, चमार, रैगर इस प्रकार की जातियों के लोग हड़ताल पर बैठे हैं, 3 तारीख से उनकी हड़ताल चल रही है। दिल्ली एडमिनिस्ट्रेशन ने इन लोगों को भट्टों के ठेकेदारों से जो भत्ता मिलना चाहिए, जो मिनिमम वेज मिलनी चाहिए, उतना देने का समझौता करा कर लागू कर दिया। लेकिन आज भट्टों के ठेकेदार, मालिक उन गरीब हरिजनों को वह नहीं देते। ये सारे हरिजन राजस्थान से रोजगार के लिए आए हैं। वे मेरे पास आए कि हम राजस्थान से आए हैं, हमारे साथ अन्याय हो रहा है। मैंने दिल्ली एडमिनिस्ट्रेशन से कहा कि ये सारे के सारे पिछड़ी जातियों के हरिजन लोग हैं, इनके साथ अन्याय क्यों कर रहे हैं। दिल्ली एडमिनिस्ट्रेशन के लोगों ने कहा कि हमने तो शेडयूल बांध दिया है कि इतनी इनको मिनिमम वेज मिलनी चाहिए। लेकिन हम क्या करें चव्हाण साहब और विद्या चरण जी शुक्ल जो गृह मंत्रालय में काम करते है, उनके इशारे पर दिल्ली की पुलिस जाती है और जो भट्टों के ठेकेदार, उनके मालिक हैं उनकी मदद करती है और उन गरीब हरिजनों को मजबूर करती है कि तुम काम करो। पुलिस की मदद से गरीब हरिजनों को भट्टों पर धकेला जाता है। वे काम नहीं करना चाहते, वे कहते है कि उन्हें पूरा वेतन मिलना चाहिए, लेकिन उनके रास्ते में दिल्ली की पुलिस आती है। दिल्ली के अन्दर गड़बड़ होती है, चोरियां होती हैं, डाकेजनी होती है, हत्याएं होती हैं, उनकी छानबीन के लिए, उन अपराधियों को पकड़ने के लिए दिल्ली में अपराधों की रोकथाम के लिए चव्हाण साहब की पुलिस काम नहीं कर रही है। जब प्रदर्शन होते हैं तो प्रदर्शनकारियों को पीटने में में दिल्ली की पुलिस काम आती है। गरीब हरिजन जो अपने पेट के लिए संघर्ष कर रहे हैं, जिनको जितनी रोजी मिलनी चाहिए, पैसा मिलना चाहिए वह नहीं मिल रहा है, आज उनके पेट पर लात मारने के लिए चव्हाण साहब की पुलिस काम कर रही है। खाडिलकर साहब मजदूरों का पक्ष लेने वाले, मजदूरों के बारे सोचने वाले कहे जाते हैं, मैं उनसे निवदन करूंगा कि वे अपने सहयोगी मंत्री से कहें कि दिल्ली के अन्दर 40 हजार मजदूर 3 तारीख से हड़ताल पर बैठे हुए हैं, उन्हें दिल्ली की पुलिस परेशान न करे और जो मिनिमम वेज उन्हें मिलनी चाहिए, जो कम से कम तनख्वाह मिलनी चाहिए, ो दिल्ली एडमिनिस्ट्रेशन ने सिफारिश की है, वह तनख्वाह दिलवाने का माननीय मंत्री महोदय प्रयत्न करें। यही अपेक्षा करते हुए, मैं अपना स्थान ग्रहण करता हूं।

**श्री नवल किशोर** (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, उत्तर प्रदेश इस देश का सब से बड़ा राज्य है और मान्यवर, उसकी यह खुशनसीबी रही है कि उसने लगातार तीन प्रधान मंत्री इस देश को दिये, लेकिन उसके साथ ही यह उसकी बदकिस्मत भी है कि पिछले 22 सालों में वह अपने नसीब को कुछ ज्यादा बदल नहीं सका। मान्यवर, मैं समझता था कि समाजवादी व्यवस्था में जो बुनियादी उसूल है वह यह है कि चाहे व्यक्ति हो, चाहे प्रदेश हो या देश हो, उसकी आवश्यकता के अनुसार उसकी सहायता की जाये, उसकी इमदाद की जाय। लेकिन मुझे इस बात का दुःख है कि तीन पंचवर्षीय योजनायें बीत गयीं और मान्यवर जो सबसे कम पर-कैपिटा इन्वेस्टमेंट हो सकता है वह उत्तर प्रदेश में हुआ एक आध स्टेट को छोड़ कर। मान्यवर, जो फाइनेंशियल इमदाद हमको सेंटर से दी गयी वह नाकाफी थी; क्योंकि उन का एप्रोच कैपिटलिस्टिक एप्रोच था। उन का कहना था कि जो प्रदेश आगे बढ़ चुके हैं जिनके साधन ज्यादा डेवलेप हो गये हैं, उनकी मदद ज्यादा की जाय और जो अनडेवलेप्ड हैं उनकी इमदाद कम की जाय। यही वज

[श्री नवल किशोर]

है कि प्रथम पंचवर्षीय योजना के पहले जब उत्तर प्रदेश फी आदमी औसत आमदनी देश की औसत आमदनी से ज्यादा थी, वही आज तीन पंचवर्षीय योजनाओं के बाद देश की औसत आमदनी के अनुपात में बहुत कम हो गयी है। मान्यवर, कुछ कमियां प्रदेश के अंदर भी हो सकती हैं। लेकिन मेरा यह विश्वास है कि केन्द्रीय सरकार का जो सौतेली मां का बर्ताव उत्तर प्रदेश के साथ हुआ है वह भी एक बहुत बड़ा कारण है इस बात का और हमको इस बातका दुःख है कि उत्तर प्रदेश को आवश्यकतानुसार उचित सहायता नहीं दी गयी। मान्यवर, पब्लिक सेक्टर में बीसियों कारखाने हिन्दुस्तान में लगाये गये, लेकिन पहली दो पंचवर्षीय योजनाओं में उत्तर प्रदेश को एक भी कारखाना नहीं दिया गया और तीसरी पंचवर्षीय योजना में जो कुछ किया गया वह भी न के बराबर था। मुझको याद है कि केन्द्रीय सरकार ने इस बात का वायदा किया था कि हम बनारस में ट्रैक्टर का कारखाना लगायगे। 300 एकड़ जमीन उसके वास्ते ली गयी और उसको डवलेप किया जा रहा है, परन्तु अब मुझे मालूम हुआ है कि वह कारखाना उत्तर प्रदेश को न देकर हरियाणा को दे दिया गया है। मान्यवर, उत्तर प्रदेश का एक ही दुर्भाग्य है कि वह प्राइम मिनिस्टर की हां में हां नहीं मिलाता। तो अगर पालिटिक्स में कोई डिफर करता है तो उत्तर प्रदेश के नौ करोड़ इंसानों ने कौन सी खता की है, जिसका दंड उनको दिया जा रहा है। मान्यवर, हमसे वायदा किया गया था कि हम एक एटामिक प्लान्ट उत्तर प्रदेश को देंगे। मुझे पता नहीं कि उसमें क्या हुआ, लेकिन आज तक वह सेंक्शन नहीं किया गया है। हम कोआपरेटिव सेक्टर में शुगर मिल लगाने के वास्ते 12-12 और 14-14 लाइसेंस मांगते हैं, मगर हमको सिर्फ 3 और 4 लाइसेंस दिये जाते हैं जब कि इतना बड़ा हमारा एरिया है और इतनी ज्यादा हमारी आबादी है और इतनी ज्यादा हमारी आवश्यकतायें हैं। मान्यवर, जब डा० संपूर्णानन्द जी हमारे मुख्य मंत्री थे तो उन्होंने इस बात की मांग की थी कि हमारे प्रदेश को आबादी के अनुपात में सहायता दी जाय, लेकिन केन्द्रीय सरकार ने इस बात को नहीं माना। यही नहीं, मान्यवर, यह जो शक्कर मिलों के राष्ट्रीयकरण करने का किस्सा है, हमने स्वयं इस बात की मांग की थी कि तमाम हिन्दुस्तान में शक्कर के उद्योग का राष्ट्रीयकरण किया जाय, लेकिन केन्द्रीय सरकार ने सिर्फ इस बात की घोषणा की कि उत्तर प्रदेश में राष्ट्रीयकरण किया जा सकता है और स्टेट को इस बात का अधिकार है। मैं इसको होस्टाइल डिस्क्रिमिनेशन मानता हूं; क्योंकि इसके पीछे सिर्फ पोलिटिक्स की बात की गयी है। उत्तर प्रदेश में औद्योगीकरण वैसे ही बहुत कम है और इस स्टेप के लेने से वहां के लोगों में नए उद्योग लगाने के संबंध में जो डर पैदा हो गया है, उस के कारण मुझे भय है कि वहां नया कैपिटल आगे नहीं आएगा और नये लोग वहां उद्योग आसानी से लगाने नहीं आयेंगे। मान्यवर, इतना ही नहीं हुआ, जब हम पर मुसीबत आती है, तब भी हमको उचित सहायता नहीं मिलती। उत्तर प्रदेश में हजारों गांव डूब गये, बाढ़ के अंदर हजारों गांवों में सूखा पड़ गया। हम ने केन्द्रीय सरकार से छः करोड़ रुपये की इमदाद मांगी, मगर हमको सिर्फ दो करोड़ की इमदाद दी गयी और तमिल नाडु ने सूखा के लिए दो करोड़ की इमदाद उन से मांगी थी उसको 20 करोड़ की इमदाद उन्होंने दी, सिर्फ इसलिए कि डी० एम० के० के 25 एम० पीज० लोक सभा में विराजमान हैं। यह एक पोलिटिकल फैसला किया गया। जो सरकार अपने को राष्ट्रीय सरकार कहती है, वह अपने फैसले मुसीबत के वक्त पोलिटिक्स को ध्यान में रख कर करती हो तो मैं नहीं समझता कि यह कौन सा समाजवाद है और यह कौन सी उनकी समाजवाद की नीतियां हैं। मान्यवर, 20,22 साल बीत गये, बहुत सी कमेटियां बैठीं, ऐपिलबी कमेटी बैठी, आयंगर कमेटी बैठी और अब इतना बड़ा एडमिनिस्ट्रेटिव रिफार्म्स कमीशन बैठ गया, लेकिन जो एड

मिनिस्ट्रेटिव आपरेट्स हैं, जो हमारी एडमिनिस्ट्रेटिव मशीनरी है, उसमें कोई खास तब्दीली नहीं हुई। मुझको याद है कि जब हम विद्यार्थी थे तब पंडित नेहरू यह बात कहा करते थे कि हिन्दुस्तान की ब्योरोक्रेसी आउट आफ ट्यून है। हमारी जो नेशनल ऐम्बीशन्स हैं, उनका उस से कोई वास्ता नहीं, लेकिन मान्यवर, जब हिन्दुस्तान आजाद हुआ और पंडित नेहरू के हाथ में हिन्दुस्तान की हुकूमत आयी तो मुझे इस बात से तकलीफ हुई कि एक्जीक्यूटिव कौंसिल में जिन लोगों को वे अपना एनीमी नम्बर वन और एनीमी नम्बर टू कहा करते थे उन्होंने उनके लिए कहा कि : "They are the tower of strength for this Government." और यही नहीं मैं नौकरशाही को इस बात का मुबारकबाद देता हूं कि पं० नेहरू जैसे इंसान जो हिन्दुस्तान में बहुत कम पैदा हुये हैं और आइन्दा भी शायद कम ही होंगे, वह इंसान बजाये इसके कि ब्योरोक्रेसी को बदलता, आहिस्ता-आहिस्ता ब्योरोक्रेसी ने उनको बदल दिया। हमारे जो मंत्रिमंडल के सदस्य हैं उनको बदल दिया है और वह भी बहुत हद तक ब्योरोक्रेट्स हो गये हैं। मैं उन तमाम बातों को कहना नहीं चाहता जो कि हमारे मित्र श्री श्यामधर मिश्र जी ने कह दी हैं। इसमें कोई शक नहीं है कि पहले प्लान के समय हमारा अनाज का उत्पादन 55 मिलियन टन था और आज वह बढ़ कर 100 मिलियन टन हो गया है। मगर उस के कारण भी अनेक हैं जिनको कि हमारे भाई ने बताया। उसका बहुत बड़ा श्रेय किसानों को है, सरकार को नहीं है, क्योंकि उत्पादन बढ़ाने के लिए खाद की आवश्यकता पड़ती है और खाद की कीमत बढ़ती जाती है। ट्रेक्टर्स की कीमत बढ़ती जाती है और वह मिलते नहीं हैं। आबपाशी जैसा कि बताया गया बीस-बाइस वर्षों में सिर्फ 21 प्रतिशत बढ़ी है। अच्छे बीज मिलते नहीं किसानों को और खाद्यान्नों के जो आर्थिक मूल्य हैं, उनका भी निर्धारण अभी तक नहीं हो पाया है। एक जमाने से मांग थी कि क्राप इंश्योरेंस को इंट्रोड्यूस किया जाय, वह भी आज तक नहीं हो सका है। मेरा मान्यवर, कहना यह है कि हवा में खेती और उत्पादन बढ़ने वाला नहीं है। इसके लिए सरकार को अपनी नीतियों को बदलना पड़ेगा।

गृह मंत्री जी के बारे में मैं मान्यवर क्या कहूं। जब पाकिस्तान से जंग छिड़ रही थी, उस समय श्री चव्हाण हमारे डिफेन्स मिनिस्टर थे और उनके बारे में इस देश में एक अच्छी इमेज बनी थी। मुझे इस बात की तकलीफ है कि आज उस डिफेंस मिनिस्टर की गृह-मंत्री बनने के बाद तस्वीर धुंधली होती चली जा रही है और बिगड़ती चली जा रही है। आज मान्यवर, इस देश में हिंसा जोर पर है। देश में आज कम्युनलिज्म जोर पकड़ रहा है। एक पोलिटिकल इन्स्टेब्लिटी है, नेशनल इंटीग्रेशन की तरफ जो कदम बढ़ रहे थे वह डगमगाते दिखाई पड़ते हैं और आज कुछ प्रदेशों से आवाज आती है कि हमको स्वतंत्र होना चाहिए। हमको स्वतंत्र रूप से अपने संबंध विदेशों से रखने चाहिएं। इस तरह की आवाजें आती हैं और हर जगह पोलिटीकल डिफेक्शन्स बढ़ते जाते हैं। आज केन्द्र और स्टेट्स का जो संबंध है, उसमें काफी टेंशन पैदा हो गयी है और आपसी रिलेशन्स स्ट्रेंड होते जा रहे हैं। मुझे इस बात का दुःख है कि चव्हाण साहब अपने को इस स्थिति में बेबस पाते हैं, निस्सहाय पाते हैं। मेरी हमदर्दी तो उनके साथ हो सकती है। लेकिन मान्यवर, इससे देश आगे बढ़ने वाला नहीं है। सिर्फ एक मुख्य काम रह गया है होम मिनिस्ट्री का। जिन प्रदेशों में ऐसी सरकारें हैं जो कि प्रधान मंत्री की नीतियों से इत्तफाक नहीं करतीं और खास कर वे जहां उनके पुराने कांग्रेसी साथी हैं, उनको तो वह चाहते हैं कि जितनी जल्दी समाप्त किया जा सके समाप्त कर दिया जाय। केरल में जिस तरह से सरकार का गठन हुआ उसको सभी जानते हैं। बिहार में जिस तरह से दरोगा प्रसाद राय की सरकार को कुर्सी पर बिठाया गया, वह एक कलंक की बात है संसदीय प्रणाली के अन्दर। यू० पी० के बारे में मैं क्या कहूं। प्रधान मंत्री उत्तर प्रदेश

[श्री नवल किशोर]

की हैं। कभी उनको उससे मोहब्बत नहीं हुई। इस वर्ष उनको बड़ा इश्क पैदा हुआ उत्तर प्रदेश से और उन्होंने दो-तीन महीनों के अन्दर चार-पांच ट्रिप किए एट दी कास्ट आफ दी पब्लिक एक्सचेकर। और वह सिर्फ इसलिए कि वहां जो उस समय की सरकार थी वह सरकार टूट जाये, उस सरकार को तोड़ दिया जाये। जिस समय इस्तीफा हुआ, मान्यवर गुप्ता सरकार का, तो गवर्नर को दिल्ली बुलाया गया, उनको ट्यूटर किया गया, उनकी कोचिंग की गई और उसके बाद जा कर जिस तरह से उन्होंने एक दूसरी सरकार को वहां बिठाया, वह संसदीय दृष्टि से कोई बहुत शान की बात नहीं है। गुजरात की बात आप देखिये। अभी तक देसाई साहब ने इस बात की मांग नहीं की है कि गुजरात में मिड टर्म पोल होना चाहिए, लेकिन यहां कैबिनेट की इन्टर्नल कमेटी की मीटिंग में इस बात को कह दिया गया कि हम गुजरात में मिड टर्म पोल को एप्रूव नहीं करेंगे। यह सरकार इस तरह से इन्डायरेक्टली प्रेशर डाल रही है गवर्नर के ऊपर कि यदि ऐसी स्थिति हो और देसाई साहब बावजूद इसके कि उनका असेम्बली में बहुमत है, जो कि एडजर्नमेंट मोशन और बजट के मौके पर साबित हो चुका है, ऐसा कहें तब भी उनके कहने पर मिड टर्म पोल न माना जाय। मान्यवर, यह तरीके हैं हमारे जो गृह मंत्री आज हैं उनके। नक्सलाइटस के बारे में मैं क्या कहूं। यह प्रश्न आर्थिक भी है, राजनैतिक भी है और ला एण्ड आर्डर का भी है। पश्चिमी बंगाल में आग लग रही है और लोग मारे जा रहे हैं, गांधी जी की मूर्तियां, तस्वीरें तोड़ी जा रही हैं, साहित्य में आग लगा दी जा रही है और कुछ विशेष हो नहीं रहा है। मैंने उस दिन भी इस बात की मांग की थी कि अगर आप चाहते हैं कि पश्चिमी बंगाल में शान्ति और व्यवस्था हो तो उसका एक तरीका है कि आप मिस्टर धवन गवर्नर को वहां से वापिस बुलायें और कम्युनिस्ट पार्टी (एम० एल०) को तुरंत नाजायज करार दें। तभी वह शान्ति हो सकती है वरना कुछ होने वाला नहीं है।

मान्यवर, इंडस्ट्री के बारे में मुझे एक बात यह कहनी है कि हमने अपने देश के अन्दर मिक्सड एकानामी की बात को माना है। मैं पब्लिक सेक्टर का हामी हूं मगर मैं यह बात भी जानता हूं कि हिन्दुस्तान में अभी इंडस्ट्रियलाइजेशन के लिये काफी गुंजाइश है और यहां पब्लिक सेक्टर और प्राइवेट सेक्टर दोनों प्रासपर कर सकते हैं। अगर यह सरकार मिक्सड एकानामी की जो नीति है, उसको ही बदल दे तो फिर मुझे कोई आपत्ति नहीं है। लेकिन जब तक उसकी यह नीति है, तब तक प्राइवेट सेक्टर को कंडेम कर के लोगों में डर पैदा करना ताकि इंडस्ट्रियलिस्ट्स आगे न आयें, मैं समझता हूं कि इससे देश का भला नहीं होने वाला है। साथ ही पब्लिक सेक्टर का विस्तार उसकी अपनी क्षमता तथा योग्यता के ही आधार पर हो सकेगा, केवल नारेबाजी से होने वाला नहीं है।

मान्यवर, देखिये कि इनकी कथनी और करनी में कितना अन्तर है। मोनोपोली कमिशन बैठता है, बिड़ला जी को कंडेम किया जाता है कि उन्होंने बहुत अधिक कारखाने खोल दिये हैं, बहुत से लाइसेंसों को प्राप्त कर लिया है। जब मैं लखनऊ में था तो ऐसा मालूम पड़ता था कि जैसे उन्होंने कोई चालबाजी से जाली लाइसेंस प्राप्त किये हों या आसमान से वे उनके पास टपक पड़े हों। अजीब मखौल है कि एक तरफ तो सरकार लाइसेंस देती है और फिर कमीशन बैठा कर उनको कंडेम करती है कि इनकी मोनोपोलिज बढ़ती जाती है, लेकिन उस मोनोपोली कमिशन के बाद भी गोवा में फर्टिलाइजर प्लांट खोलने की इजाजत बिड़ला जी को दी जाती है। तो इनकी जो कथनी और करनी में अन्तर है, उसकी तरफ मैं आपका ध्यान दिलाना चाहता था। मैं नहीं जानता कि कब तक यह सरकार देश की जनता को इस तरह बेवकूफ बनाती रहेगी।

मान्यवर, फारेन पालिसी के बारे में एक शब्द मैं यह कहना चाहता हूं कि पंडितजी ने अपने वक्त में विदेशों में इस देश का सिर बहुत ऊंचा किया था, हमारी एक आवाज थी, हमारा एक सम्मान था। लेकिन आज जो हमारी छीछालेदर हुई है, उससे देश का जो स्वाभिमान है, जो हमारा राष्ट्राभिमान है, उसको ठेस पहुंची है। रबात में जो कुछ हुआ, हनोई में जो कुछ हुआ, नेपाल में जो कुछ हुआ और कम्बोडिया में जो कुछ हो रहा है वह इस बात को साबित करता है कि इंटरनेशनल जगत में हमारा स्टेचर गिरता जा रहा है, हमारी आवाज सुनी नहीं जा रही है। तो मान्यवर, मैं इस तरफ भी सरकार का ध्यान आकर्षित करना चाहता हूं।

मान्यवर, मैं उन बातों को रिपीट नहीं करना चाहता हूं जो कि कही जा चुकी हैं। लेकिन एक बात मैं जोर से कहना चाहता हूं कि यह जो एप्रोप्रिएशन बिल नं० 2 है, इसमें मैंने देखा कि जो पालियामेंट ने एक्सपेंडीचर वोट किया है वह 27 परसेंट से कम है और जो चार्ज्ड एक्सपेंडीचर है वह 73 परसेंट से ज्यादा है। पालियामेंट सुप्रीम बाडी है और मैं यह चाहता हूं कि ज्यादा से ज्यादा एक्सपेंडीचर पालियामेंट के वोट के अन्तर्गत आना चाहिये। दूसरी बाते प्लांड और नान-प्लांड एक्सपेंडीचर की है। जो प्लांड एक्सपेंडीचर पहले 58 परसेंट तक था, वह घट कर 37 या 38 परसेंट हो गया है और जो नान-प्लांड एक्सपेंडीचर 42 परसेंट होता था; वह बढ़ कर 62 या 63 परसेंट हो गया है। तो यह इस बात को साबित करता है कि हम बात तो प्लानिंग की, नियोजन की करते हैं, मगर अस्ल में हम उससे बहुत दूर हटते जाते हैं। यही नहीं, एक बात और कही गई जिस पर मैं भी जोर देना चाहता हूं कि सरकार की जो बारो करने की पावर है, उस पर प्रतिबन्ध होना चाहिये और पालियामेंट को जल्दी से जल्दी उसके लिये कानून बनाना चाहिये।

मान्यवर, मुझे बड़ी खुशी हुई और संतोष भी हुआ जब कि कल मैंने अपने दोस्त श्री चन्द्रशेखर का भाषण सुना। मुझे संतोष इसलिये हुआ कि मैंने यह महसूस किया कि सरकार के कारनामों से, सरकार की नीतियों से केवल मुझको ही मायूसी नहीं है, बल्कि मेरे एक और भी साथी हैं जो कि इत्तिफाक से उस तरफ बैठते हैं, उनको भी कम नहीं है, बावजूद इसके कि उस पार्टी को इस बात का दावा है कि हिन्दुस्तान में तमाम क्रान्ति की, तमाम समाजवाद की, तमाम प्रगतिशीलता की दावेदार और ठेकेदार वही पार्टी है। चन्द्रशेखर जी ने कहा कि अगर समाजवाद लाना है, तो मानव-मूल्यों को, उनकी मान्यताओं को बदलना होगा। मैं उनसे उस बात में इत्तिफाक करता हूं। मगर ऐसा न हो जैसा कि इधर छः महीनों में जिस तरह हमारे मूल्य, वैल्यूज बदले हैं, वैसे ही बदलते जाएं।

मान्यवर, सन् 1935 में जब कि मैं बी० ए० का स्टूडेंट था, तब मुझे आचार्य नरेन्द्र देव जैसे महान नेता के कदमों में बैठ कर समाजवाद सीखने का एक अवसर मिला। मुझे अपने बारे में गलतफहमी थी कि शायद मैं भी समाजवादी हूं और इस देश में एक समाजवादी समाज कायम करने में अपने तरीके से योगदान देना चाहता हूं। किन्तु, एक इंकलाब हुआ, 13 या 14 अगस्त, 1969 को जबकि प्रधान मंत्री ने जनतंत्र में और पार्टी सिस्टम में एक नया सिद्धांत "अंतरात्मा की आवाज, वायस आफ दि कांन्सेस" का प्रतिपादन किया और हमारे सामने रखा। इस तरह उन्होंने तमाम वैल्यूज को बदल दिया और हमको यह बतलाया कि पार्टी के कैंडीडेट को वफादारी से वोट करना प्रतिक्रियावाद है, रिएक्शन है और पार्टी के साथ विश्वासघात करना, अनुशासनहीनता करना प्रगतिशीलता है। तो यह नई वैल्यूज हमारे सामने आई। *(Time bell rings)*

मान्यवर, मैं तो आज पहली बार बोल रहा हूं, मुझे थोड़ा सा टाइम दे दें।

श्रीमन्, जिन लोगों ने कांग्रेस सोशालिस्ट पार्टी की बुनियाद डाली, जिन्होंने कांग्रेस

[श्री नवल किशोर]

सोशलिस्ट पार्टी के अन्तर्गत रह कर, उसमें काम कर के इस देश को एक समाजवादी दिशा देने की कोशिश की, आज उन्हीं लोगों को प्रतिक्रियावादी कहा जाता है और वह लोग जो कि उस समय दक्षिणपन्थी थे, राइटिस्ट्स थे, वह आज एक ही दिन में क्रान्तिकारी हो गये, समाजवादी हो गये। मान्यवर, यह जो राजनीति की विडम्बना है, इसको मैं समझ नहीं पाता। कांग्रेस का विघटन हुआ और यह कह कर हुआ कि आदर्शों एवं नीतियों में बुनियादी अंतर है। तब समाजवादी एक तरफ हो गये, न समाजवादी एक तरफ हो गये। मैं सोचता रहा कि मेरी जगह कहां है; क्योंकि न तो उधर समाजवाद दिखाई दिया और न मुझे इधर बहुत ज्यादा समाजवाद दिखाई दिया, मुझे तो यही लगा कि यह सिर्फ सत्ता का नंगा संघर्ष है और अवसरवादिता है। मान्यवर, यह एक विडम्बना की बात है। उत्तर प्रदेश में कुछ समय पहले एक टाप ब्युरोक्रट थे, वह कहा करते थे कि जो शराब नहीं पीता वह दोस्त नहीं है। इसी तरह आज समाजवाद की डैफनिशन यह है कि जो आदमी प्राइम मिनिस्टर को सपोर्ट करता है, चाहे उसके विचार कुछ भी हों, उससे बड़ा समाजवादी इस दुनिया में दूसरा कोई नहीं है मुझे बड़ी उम्मीद थी कि दिल्ली में आ कर इन्दिरा जी के समाजवाद की रूप रेखा देखने और समझने को मिलेगी, मगर मुझे एक ही बात दिखलाई दी कि उनमें एक ऐसा जादू है कि जिसके ऊपर हाथ रख दिया उसका ट्रांसफार्मेशन हो गया और ओवरनाइट वह सोशलिस्ट हो गया, प्रगतिशील हो गया। यही नहीं उस दल के जिन लोगों ने आल इंडिया कांग्रेस कमेटी में प्रिंसेज के प्रिवी पर्सेज और प्रिवलेजेज के समाप्त करने के खिलाफ वोट किया था वह आज उधर समाजवादी बने बैठे हुये हैं और हम लोगों ने जिन्होंने इसके पक्ष में वोट दिया था कि इसको खत्म किया जाय, आज उनकी गिनती प्रतिक्रियावादियों में होती है, रिएक्शनरीज में होती है। कितना बड़ा यह अट्टाहास है।

यही नहीं जब कि आज हम कहते हैं कि स्टील इंडस्ट्री को नेशनेलाइज कीजिये, तो आप उसको करते नहीं और आप स्टील की कीमत को बढ़ा देते हैं, जिसका कि फायदा टाटा को पहुंचता है या जो हमारे स्टील प्लांट हैं, जिनमें 40 करोड़ रुपये का घाटा होता है, उसकी बंगलिंग को छिपाने की कोशिश करते हैं। तो जो कहते हैं कि इंडस्ट्रीज को नेशनेलाइज कीजिये वह प्रतिक्रियावादी और जो इसके लिये नहीं कहते हैं वह समाजवादी और क्रान्तिकारी। इसी तरह मंत्रिमंडल में राजा, महाराजा और धनी व्यक्ति समाजवाद के प्रतीक बने हुये हैं।

मान्यवर, यही नहीं, एक कानून पास होता है कि उद्योगपति पोलिटिकल पार्टीज को चन्दा न दें, लेकिन सत्ताधारी गुट को चन्दा दिया जाता है। मुझे पता चला कि बम्बई के सेशन में 20 लाख रुपया एक उद्योगपति ने दिया था कांग्रेस सेशन के लिये। तो आप ही कानून पास करते हैं कि चन्दा न दिया जाय और चूंकि आपके हाथ में ताकत है, आपके अधिकार में यह है कि लाइसेंस दें या न दें, इसलिये किसी भी बहाने से आप पैसा लेते हैं।

मान्यवर, आई० सी० एस० के जो प्रिविलेजेज हैं, उनको खत्म करने के लिये कानून लाया गया, लेकिन वह कानून पास नहीं हो सका। मजाक इस बात का है कि सरकार के मंत्रियों ने भी उस दिन वोट देना ठीक नहीं समझा। मान्यवर, आप उर्दू को अच्छी तरह से समझते हैं। मैं एक शेर यहां कहना चाहता हूं, वह मुझे याद आ रहा है "ऐ चमन वालो, चमन में यूं गुजारा चाहिए, बागबां भी खुश रहे, राजी रहे सैय्याद भी।" ऐसा करो कि सब खुश हो जायं। कानून भी पास न हो और जो लोग चाहते थे कि कानून के जरिये उनके प्रिविलेजेज समाप्त किये जायें, उनको भी थोड़ा खुश करने की कोशिश कर दी जाये। यह एक अजीब मजाक था। मान्यवर, मेरे दोस्त चन्द्रशेखर जी यहां नहीं हैं, मैं उनके साथ हूं कि जो प्रिवी पर्स है और जो आई० सी० एस०

के प्रिविलेजेज हैं, वे सब समाप्त किये जायें और जनरल इंश्योरेंस का भी राष्ट्रीयकरण किया जाय । लेकिन उसके साथ साथ मैं एक बात और चाहता हूं कि आई० सी० एस० के साथ-साथ हम यह भी देखें कि प्रेसिडेंट का रहन-सहन कैसा है, उस सम्बन्ध में उस पर कितना खर्चा होता है, उनका ठाठ क्या है, वाइस प्रेसिडेंट का ठाठ क्या है, गवर्नर्स का ठाठ क्या है और जो हमारे मिनिस्टर्स हैं वह जिस शान से रहते हैं, क्या उनका कोई भी समन्वय आज के समाजवादी ढांचे से है या नहीं है। यदि नहीं तब उसको भी कम किया जाये। अगर वह सदन में ऐसी चीज लायेंगे मान्यवर, तो मैं आपसे वायदा करता हूं कि मैं उनका साथ दूंगा। उन्होंने कहा, 22 साल बीत गये, झोंपड़ियां वैसी की वैसी हैं, उनमें चिराग नहीं जला, उनमें ज्योति नहीं जली। मैं समझ नहीं पाया कि इसमें दोष किसका है। क्योंकि इस 22 साल में हिन्दुस्तान में हुकूमत जिसकी थी, वह देश का एक बड़ा समाजवादी अपने को कहता था, जिनका नाम पं० जवाहरलाल नेहरू था और उनके 18 साल हुकूमत करने के बाद आज चार सालों से उनकी बेटी की हुकूमत है। बीच में शास्त्री जी डेढ़ साल को आए थे, उनका समय तो सोने के अक्षरों में भारत के इतिहास में लिखा जायेगा। तो मान्यवर, चन्द्रशेखर जी किसको कन्डेम करना चाहते हैं, क्या प्राइम मिनिस्टर को कन्डेम करना चाहते हैं या इंदिरा जी को क्यों कि सिवाय इसके कि जिन्होंने इतने सालों तक हुकूमत की है, वह किसको दोषी बतायेंगे। हमने तो देश उनके हाथ में दे दिया था, लेकिन उसके बाद भी यदि झोंपड़ियों में रोशनी नहीं हुई तो कन्डेम्नेशन इस गवर्नमेन्ट का ही है और उन नेताओं का है, जो बराबर सरकार मे रहे और जिनकी बदौलत वह प्राइम मिनिस्टर बनी हुई हैं। मान्यवर, मैं यह बात साफ-साफ कहना चाहता हूं कि समाजवाद आज कुछ लोगों के साथ एक व्हेस्डेड इन्टरेस्ट बन गया है। मगर वह समाजवाद क्या है, यह भी नहीं जानते। इसी संबंध में, मान्यवर, मुझे एक शेर याद आ गया :

"इस्तरह कि निजाम आया है, या अजल का पयाम आया है।"

मयकशी का जिनको शऊर नहीं उनके हाथों में जाम आया है।"

मैं कहना चाहता हूं अपने दोस्तों से कि समाजवाद नारेबाजी से नहीं आयेगा, समाजवाद एक दूसरे को कन्डेम करने से नहीं आयेगा। इस देश के बच्चे-बच्चे को मेहनत करनी पड़ेगी, देश का उत्पादन बढ़ाना पड़ेगा, इन्डस्ट्री का उत्पादन बढ़ाना होगा, एग्रिकलचर का उत्पादन बढ़ाना होगा, नेशन को अपना कैरेक्टर सही बनाना पड़ेगा। मान्यवर, तब जाकर कहीं पूरी उत्पादन बढ़ेगा, तब उसका न्यायोचित डिस्ट्रिब्यूशन होगा तब कहीं जाकर समाजवाद आयेगा।

मैं दोबारा एक बात और कहना चाहता हूं। हमने अपनी विदेश नीति में नान-एलाइनमेन्ट की पालिसी को माना था। मुझे ऐसा लगता है कि नान-एलाइनमेन्ट की पालिसी केवल कागज पर है, एक गुट, एक बड़ा राष्ट्र जिसको, मान्यवर, आप भी समझते हैं, यू० एस० एस० आर० है, जो आए दिन हमारे कामों में दखलअंदाजी करता है, हम धीरे-धीरे उसके पिछलग्गू होते जा रहे हैं। आज फारेन का पैसा हिन्दुस्तान की राजनीति को बिगाड़ रहा है। फारेन से जो पैसा आता है, वह पैसा चुनाव के अंदर खर्च किया जाता है और जब मान्यवर, चुनाव में विदेशों से पैसा आयेगा तो हमको उस पावर की या उस देश की लाइन को "टो" करना पड़ेगा और तब हमारी फ्रीडम खतरे में पड़ सकती है। *(Time bell rings)* मान्यवर, बस एक मिनट में खत्म करता हूं।

मान्यवर, यह जो 14 बैंकों का नेशनलाइजेशन हुआ इसका बड़ा शोर रहा। एक कहावत है कि एक हल्दी की गांठ किसी के हाथ में आ गई, तो उसनें सोच लिया कि अब पंसारी की दुकान खोल ली। सभी लोग जानते हैं, उसके पीछे क्या राजनीति थी। फिर भी मैं उसका हामी हूं, लेकिन 14 बैंकों का ही राष्ट्रीयकरण क्यों किया गया। Why not all the Indian Banks, why not all the foreign banks?

[श्री नवल किशोर]

तो चन्द्रशखर जी अगर इन बातों को उठाए तो मैं कहना चाहता हूं कि मैं उनका साथ दूंगा कि हिन्दुस्तान के तमाम बैंकों को सरकार नेशनलाइज करे, की इन्डस्ट्रीज को भी नेशनलाइज किया जाये और सतर्कता से यदि उसका फालो अप भी किया जाएगा तो ज्यादा अच्छा होगा। आज शिकायतें आती हैं इस बात की कि जो कर्तव्य हो गया है बैंकों के आफिसरों का वह पूर्णतया ब्यूरोक्रेटिक यानी नौकरशाही का हो गया है।

आखरी बात कह कर मैं खत्म करता हूं, वह यह है कि आप नेशनलाइज जरूर कीजिए। लेकिन उसके पहले एक ऐसा काडर पैदा कीजिए, जिसकी लिविंग फेथ नेशनलाइजेशन में हो। मान्यवर, हो सकता है कि बहुत ज्यादा समाजवाद प्राइम मिनिस्टर के दिमाख में हो, वह उसको दे न पाएं, तो मान्यवर, उनके दिमाग में क्या है, मैं नहीं जानता। लेकिन जो उनके कारनामें ह, वह हमारे सामने हैं उसी आधार पर हम जांच सकते हैं। मैं आखिर में एक कंपलेंट कह कर खत्म करता हूं :

"मुझको क्या दरिया अगर लबरेज मयखाने में है।

मैं तो इतनी जानता हूं जितनी पैमाने में है।"

**श्री देवदत्त कुमार कीकाभाई पटेल** (गुजरात): श्रीमन्, इस सभा भवन के अंदर समाजवाद के बारे में आलोचना हुई। मैं समझता हूं, कांग्रेस के दो भाग होने से पहले, कई साल पहले, कांग्रेस में समाजवाद ने खुद आत्महत्या कर ली थी। इसलिए मैं समझता हूं कि दोनों कांग्रेस के दलों को जो अब विभाजित हुए बैठे हैं आमने सामने, उन्हें कोई अधिकार नहीं कि वे समाजवाद का नाम लिया करें क्योंकि इतने लम्बे समय इस हिन्दुस्तान की हुकूमत पर उन्हें बैठने का मौका मिला फिर भी समाजवाद को पनपा नहीं सके, उसका विकास हम देख नहीं सके। दरअसल में, हम देखते हैं कि जो हिन्दुस्तान के गरीब लोग हैं, वे अधिक गरीब हुए इस समाजवाद में और जो धनवान लोग हैं वे अधिक धनवान कांग्रेस के समाजवाद में हुए। मैं मानता हूं, श्रीमन् कि हिदुस्तान की 90 प्रतिशत जनता जो गरीब है, मध्यम वर्गों की जनता है, उनके साथ धोका है, उनको एक भ्रम में डालने की एक चाल है जो आज दोनों कांग्रेस के दल जो प्रभुसत्ता के स्थान पर बैठे हैं, वे चलते हैं। अब वह समय दूर नहीं जब हिन्दुस्तान के लोग समझ जायेंगे और कहेंगे कि हमारी मुहब्बत का मजाक उड़ाने वालों को हम 1972 में जवाब देंगे। मैं समझता हूं, श्रीमन् कि समाजवाद का नाम तो अच्छा है, फिर भी कांग्रेस को बनाने वाले महात्मा गांधी जी थे, जिनके दिल में हमारे देश के विकास का नक्शा था। हमारे जो बुजुर्ग हैं, एल्डर्स हैं, वे मेरे लिये सम्माननीय हैं, वे उस रास्ते पर हिन्दुस्तान को ले चलें। यह समाजवाद और साम्यवाद के नाम को छोड़िये; क्योंकि इन शब्दों के अर्थ की जो गम्भीरता है वह अब जनता में भी नहीं रही। मैं समझता हूं, समाजवाद शब्द के अर्थ की अति व्याप्ति हो गई है, तो उसको छोड़ कर हमारे राष्ट्रपिता ने जो रास्ता बताया था, उन उसूलों पर हमारे सम्माननीय बुजुर्ग चल कर, उस रास्ते पर चल कर हिन्दुस्तान के विकास के लिये और गरीबों के लिये कोई अच्छी योजना बनायेंगे, तो अच्छा होगा। मैं समझता हूं जनता में अभी भी गांधी जी के प्रति वही श्रद्धा है। हिमालय के अंचल में, गढ़वाल के अंदर वहां के आदिवासी लोगों में भी महात्मा की स्मृति बनी हुई है और गुजरात के पठार जाति के जो आदिवासी हैं, गरीब हैं, वहां की पिछड़ी हुई जातियां हैं और हिन्दुस्तान के कोने-कोने में, जंगलों में जो लोग रहते हैं, वहां महात्मा गांधी की आवाज आज भी है, उनके विचारों का असर आज भी है, तो उसी के आधार पर हम जनता को विश्वास में लाएं। We shall go to the national highway which was shown by the Father of the Nation, Mahatma Gandhi. I believe that Gandhi is India. और इस तरह से उस रास्ते पर इस देश को ले जायें। श्रीमन्, मैं तो गांधी जी की तीसरी

पीढ़ी का लड़का हूं और मैंने खद्दर इसलिए नहीं पहना; क्योंकि मैं जानता हूं कि खद्दर पहनने वालों से हमारे देश की जनता तंग आ गई है, परेशान हो गई है और अब उनकी स खद्दर में श्रद्धा नहीं रही।

श्रीमन्, मुझे थोड़ा समय दिया जाये; क्योंकि दो महत्व के प्रश्न मुझे आपके सामने रखने हैं। पहली बात, गुजरात के अंदर महात्मा गांधी जी के नाम पर बुनियादी तालीम दी जा रही है। इसी प्रकार महाराष्ट्र में श्रमिक विद्यालय के नाम से वहां महात्मा गांधी की "नयी तालीम" दी जा रही है। श्रीमन्, मैं बड़ी ईमानदारी के साथ कहना चाहता हूं कि कोई पार्टी से मेरा संबंध नहीं है, मैं एक अपक्षी आदमी हूं, मुझे विरोध पक्षों की सहकारिता से इधर आने का अवसर मिला है। मैं बड़ी ईमानदारी से कहना चाहता हूं कि महात्मा गांधी की बुनियादी तालीम के नाम पर जो पोस्ट बेसिक एजुकेशन के जो हाई स्कूल खुले हुए हैं, वे राजकरण के अड्डे बने हुए हैं, वहां महात्मा गांधी के जो स्वावलम्बन के सिद्धांत हैं, उनके आधार पर उद्योग भी बच्चों को सिखाये जायें, ताकि वह बाहर निकलें तो अपने पांवों पर खड़े रहें और अपनी रोटी आप कमा सकें। लेकिन कोई लोहार वहां नहीं बना, कोई बढ़ई नहीं बना, वहां के सभी उत्तर बुनियादी संस्थाएं जो हैं, वहां महाराष्ट्र के जो श्रमिक विद्यालय हैं, वे कांग्रेसी आदमियों के शिकंजे में फंसे हुए हैं और वे राजकारण के अड्डे बने हुए हैं। महात्मा गांधी के नाम पर अपनी सल्तनत और हुकूमत चलाने की कोशिश वहां पर होती है। वहां पर जो अनपढ़ और पिछड़ी जाति के लोग हैं, उनके सिवाय और कोई वहां पर नहीं जाता है। वहां पर सामान्य तौर पर इस तरह की कक्षाएं खोली जाती हैं जिनमें न अंग्रेजी, फिजिक्स, कैमेस्ट्री और न ही हायर मैथ्स की शिक्षा ही दी जाती है। वहां पर उन विषयों को पढ़ाने वाले टीचर भी नहीं मिलेंगे। इसलिए वहां पर जो बच्चे पढ़ते हैं, उन्हें दूसरे कालेजों में प्रवेश नहीं मिलता है, इसलिए मैं एक प्रकार से गुजरात सरकार के ऊपर आक्षेप करूंगा कि वह आदिवासियों और हरिजनों की दस पीढ़ियों को खत्म करने के लिए इस तरह का कार्यक्रम चला रही है और इस तरह की बात कर रही है।

वहां पर सात, आठ सब्जेक्ट्स हैं, जिनमें कृषि विद्या, वस्त्र विद्या और इसी तरह की दूसरी चीजें हैं। लेकिन वहां पर कैमिस्ट्री, फिजिक्स, हायर मैथ्स और अंग्रेजी की शिक्षा का अच्छा प्रबन्ध नहीं है। वहां पर जो बच्चे पढ़ते हैं, उनको इस तरह से दबाया जाता है और उन पर प्रेसर डाला जाता है कि वे कृषि विद्या व वस्त्र विद्या लें।

यह तो एक बात हुई। अब मैं दूसरी बात आपके सामने कहना चाहता हूं। वहां पर जो उकाय प्रोजक्ट है, उसमें जितने गांव डूब गये हैं या डूब जाने वाले हैं, वहां के लोगों को पुलिस के दमन के द्वारा हटाया जा रहा है। वहां पर गुजरात की पुलिस उन गांव वालों पर दमन चलाती है और उनको जबरन झोंपड़ियों से उठाती है। उनको अपनी झोंपड़ियां खाली करने के लिए पूरा समय भी नहीं दिया जाता है। इतना ही नहीं, उनके साथ दुर्व्यवहार किया जाता है। जहां पर उनको बसाया जा रहा है, वहां पर उनके लिए पीने के लिए पानी की व्यवस्था नहीं है। उनके बच्चों के लिए प्राइमरी एजुकेशन के लिए कोई व्यवस्था नहीं है। उनको जो जमीन दी गई है, वह केवल चार एकड़ ही जमीन दी गई है जो कि उनके लिए काफी नहीं है। वहां पर जिस परिवार के पास 20 बीघा या 100 बीघा जमीन थी, सब को चार एकड़ ही जमीन दी गई है। इस चार एकड़ जमीन देने में गुजरात सरकार फैमिली के साइज की परवाह नहीं करती है और सब को चार एकड़ ही जमीन दे रही है। गुजरात सरकार उनको ऐसी जमीन देती है जो कि उपजाऊ नहीं होती है और जो जोती नहीं जा सकती है। ऐसी जमीन उन लोगों को दी जा रही है। इसलिए, मैं केन्द्रीय सरकार का ध्यान इस बात की ओर दिलाना चाहता हूं और गुजरात सरकार वहां के लोगों के उपर

[श्री देवदत्त कुमार कीकाभाई पटेल]

जिस प्रकार से अत्याचार कर रही है, उसका थोड़ा बहुत ब्यौरा मैं देना चाहता हूं। इसलिए मैं केन्द्रीय सरकार से निवेदन करना चाहता हूं कि उकाय प्रोजेक्ट में जिन लोगों के मकान या जमीन बरबाद हो गए हैं उनको रिहैबिलिटेट करने में, उनको मकान बनाने में तथा जमीन दिलवाने में केन्द्रीय सरकार को हर तरह से मदद करनी चाहिये।

वह एक गिरी प्रदेश है, जंगली प्रदेश है और वहां पर लोगों को अपनी झौंपड़ी और मकान बनाने के लिए मुफ्त में लकड़ी और बांस वगैरह मिलने चाहियें ताकि गरीब लोग अपनी झौंपड़ी और मकान बना सकें। आज उकाय में एक आन्दोलन चल रहा है और वहां की स्थिति विस्फोटक बनती चली जा रही है, वहां के एक्स एम० एल० ए० और सिटिंग एम० एल० ए० और वहां की जनता से मैं मिला हूं और टूर करके आया हूं। वहां के दौरे के बाद जो प्रभाव मुझ पर पड़ा है, वह है कि वहां की परिस्थिति बड़ी विस्फोटक होती जा रही है और वहां की जनता की ओर से मैं गुजरात सरकार और केन्द्रीय सरकार से यह कहना चाहता हूं कि वे वहां की जनता को इस बात का आश्वासन दें कि उनकी तकलीफों की ओर सहानुभूति पूर्वक ध्यान दिया जायेगा। इतनी बात कह कर मैं अपना भाषण समाप्त करता हूं।

THE VICE-CHAIRMAN (SHRI AK-BAR ALI KHAN) : The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at five minutes past six of the clock till eleven of the clock on Wednesday, the 6th May. 1970.

---

GrPN—S4 -27 R.S./70—17-12-70—570